

S.L. No. ~~101~~.....

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE AT KOLKATA BENCH
Original Application No. 85 of 2024/EZ



Subhas Datta

...Petitioner

Versus

State of West Bengal & Ors.

...Respondents

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Anmita Pandey
-Anmita
P/749/2009

Date: 13.1.2025

13 JAN 2025

Bandana Pokhriyal

Commissioner
Howrah Municipal Corporation

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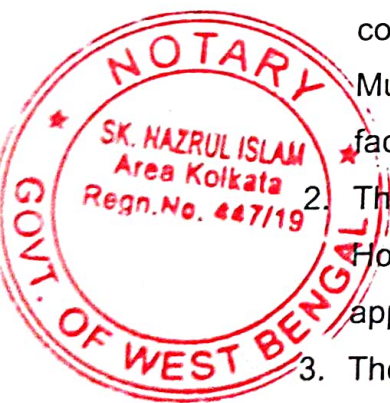
State of West Bengal &Ors.

...Respondents

Personal Affidavit filed on behalf of Respondent No. 6, Howrah Municipal Corporation

I, Bandana Pokhriyal, aged about ...3.5... years, wife of ...C.S. Pokhriyal presently serving as the Commissioner, Howrah Municipal Corporation (HMC), do hereby solemnly affirm and state as follows:

1. That I am filing this personal affidavit. I am duly authorized and competent to swear this affidavit on behalf of Respondent No. 6, Howrah Municipal Corporation (HMC), and as such, I am conversant with the facts and circumstances of the case.
2. That this affidavit is being filed in compliance with the direction of the Hon'ble Tribunal in connection with the above-mentioned original application.
3. The answering respondent states that Howrah is an age-old and predominantly unplanned city with a population density of 21, 441 persons per square kilometer, which is significantly higher than the national average of 488 persons per square kilometer. This leaves only 4% of the city's area for road networks, making waste management operations particularly challenging.



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4. The existing narrow and congested roads, coupled with the presence of markets, shops, and slow-moving vehicles, complicate the timely cleaning of Secondary Transfer Stations (Vats). Space crunch at the Belgachia Trenching Ground, particularly during the monsoon, delays the turnaround time of garbage-lifting vehicles, further exacerbating the issue.

5. The answering respondent states that the Short-term measures initiated by HMC:-

a. Changing the clearance timings of principal vats on busy roads to early morning and afternoon, avoiding peak hours.

b. Induction of 10 medium-sized solid waste management (SWM) vehicles for quick response garbage removal, apart from agency-operated vehicles.

c. Initiating the setup of four additional compactor stations in four assembly constituencies, supplementing the existing four stations.

d. Deployment of dedicated SWM vehicles at market areas for swift garbage removal.

e. Periodic maintenance and reconstruction of vats to ensure proper garbage storage without littering.

f. Introduction of night cleaning services in markets, bus terminals, and railway station areas.

g. Posting of Vat Supervisors at major vats.

h. Procurement of cleaning equipment, including wheelbarrows, tricycles, and dustbins, to avoid disruptions in SWM activities.

i. Imposition of penalty on agencies upon failure to clean the vat/s on time.

6. The answering respondent has taken steps for implementation of Solid Waste Management Rules, 2016:

a. Door-to-door collection of segregated municipal waste has commenced in 11 wards and will expand to an additional 14 wards by January 2025. Remaining wards will be covered in the next financial year.



Bandana Ponnigal
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b. This initiative has reduced the number of vats in these wards, with the ultimate goal of making HMC "Vat Free" through comprehensive door-to-door collection.

7. With reference to addressing the issue of Open Drains and Water Logging, the steps taken by the Corporation are inter alia as follows:-

a. Regular desilting of open drains is undertaken to manage water logging during the monsoon.

b. Efforts to convert open drains into covered ones are ongoing, with projects worth Rs. 8.33 crore initiated in the current financial year.

8. With reference to addressing the issue of Plastic Waste Management, the steps taken by the Corporation are inter alia as follows:-

a. HMC is reviving its Plastic Waste Bailing Plant at F Road, Belgachia, developed under a UNDP initiative, to process segregated plastic waste collected from wards with door-to-door collection.

9. With reference to addressing the issue of Wastewater Processing, the steps taken by the Corporation are inter alia as follows:-

a. Wastewater passing through BTG drains via Oxidation Pond and Pacha Khal is processed at the Arupara 65 MLD STP, managed by KMDA, before discharge into the River Hooghly.

10. With reference to addressing the issue of non-availability of Land for Alternate Trenching Ground, the steps taken by the Corporation are inter alia as follows:-

a. Searches for land in and around Howrah for an alternate trenching ground have been unfruitful.

b. HMC, in compliance with SWM Rules, 2016, focuses on bio-mining legacy waste and reclaiming land for processing plants rather than setting up new trenching grounds.



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11. With reference to addressing the issue of Commitment to SWM Rules, 2016, the steps taken by the Corporation are inter alia as follows:-

a. HMC is progressing with bio-mining, door-to-door collection, and planning for a CBG Plant for processing fresh wet waste. The Corporation is making all endeavors to fully comply and implement the SWM Rules, 2016, within the next couple of years.

In this connection, copy of the Photographs and documentary evidence of compliance with SWM Rules, 2016, along with the preliminary report are annexed as Letter A colly.

12. That the Corporation is taking all possible best steps for proper waste disposal as per the applicable.

13. The Corporation had a meeting on 26th September, 2024 with the State Level Task Force (SLTF) to finalize timelines for waste management improvements. That the Corporation undertakes to further provide progress updates to the Hon'ble Tribunal on these initiatives and seeks liberty to do the same. **Copy of the minutes of the 26th September, 2024 is annexed hereto and marked with Letter B.**

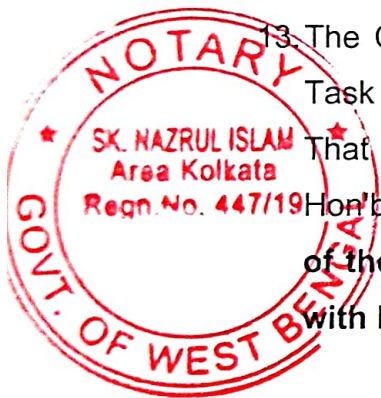
14. With reference to the cleaning activities carried out by the authorities, the steps taken are enumerated herein below:-

a. The Corporation has ward wise cleaning schedule of main road vats, including locations and timings, has been provided by the Conservancy Department of Howrah Municipal Corporation. The list covers all designated areas from Ward No. 1 to Ward No. 44. In this reference, the documents are annexed along with annexure A.

b. Photographs capturing the cleaning activities at various locations, along with corresponding dates and times, are annexed along with annexure A.

15. The answering respondent states that the letter from the Conservancy Department, Howrah Municipal Corporation (Memo No. 178/Cons./24-25, dated

Bandana Pokhriyal
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14/05/2024), regarding the arrangement of 4 compactors for 4 assembly constituencies under the jurisdiction of Howrah Municipal Corporation, has been annexed. Photographs showing the existing compactors, along with their locations, dates, and times, are annexed. Photographs showcasing the night services provided by Howrah Municipal Corporation are annexed.

16. The answering respondent states that the ward-wise VAT list has been annexed, detailing the names of the concerned appointed personnel, their designations, current postings, and proposed postings.

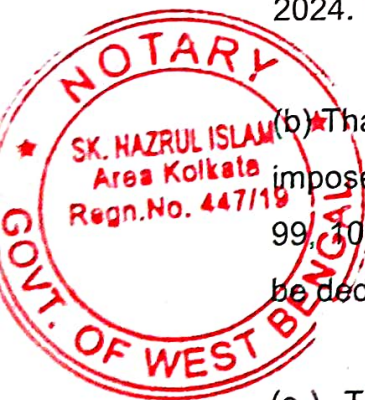
17. Howrah Municipal Corporation has purchased 150 numbers of hand cart and 60 numbers of Tri-Cycle Van on 24th January, 2024.

18. The answering respondent states that the Corporation has issued notices imposing fines on various agencies for failing to remove garbage from vats. The details of the same are stated herein below:-

(a) That, a fine of Rs. 20,000 (Rs. 5,000 per day for 4 days) has been imposed on M/s Parameswar Singh for failing to remove garbage from STPL SL No. 24 in Ward No. 14 under HMC, during the period 17th to 20th November 2024. The amount will be deducted from their November 2024 bill.

(b) That, a fine of Rs. 15,000 (Rs. 5,000 per VAT for 3 VATs on 1 day) has been imposed on M/s Nirlon for failing to remove garbage from vats (STPL SL Nos. 99, 102, and 103) in Ward No. 41 under HMC on 23/09/2024. The amount will be deducted from their September 2024 bill.

(c) That, a fine of Rs. 5,000 (Rs. 5,000 for 1 day) has been imposed on M/s Need Transport Agency for failing to remove garbage from Vat No. 29 on 19/09/2024. The amount will be deducted from their September 2024 bill.

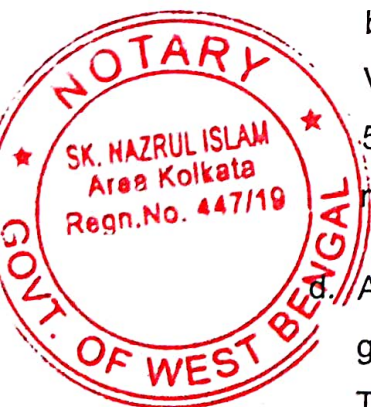


Bandana Pokhriya
 Commissioner
 Howrah Municipal Corporation

(d) That, a fine of Rs. 90,000 (Rs. 5,000 per VAT for 3 VATs over 6 days) has been imposed on M/s Parameswar Singh for failing to remove garbage from Vat Nos. 24, 25, and 26 in Wards 14, 15, and 16 from 04/09/2024 to 09/09/2024.

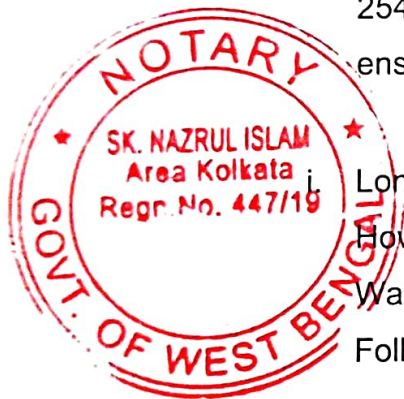
19. The Howrah Municipal Corporation's Conservancy Department has issued caution letters to underperforming agencies for failing to maintain cleanliness at vats. The letters warn of penal action if services are not promptly improved. The details of the same are stated inter alia as follows:-

- a. Letter issued from the Conservancy Department dated 09/12/2024 (Memo No. 1080/Cons./24-25) to M/s Singh Transport Agency, cautioning them for failing to remove garbage from various vats in Ward No. 9 under the HMC area and directing them to take necessary measures.
- b. Caution letter (Memo No. 967/Cons./24-25, dated 21/11/2024) has been issued to M/s Singh Transport for failing to remove garbage from vats in Ward Nos. 7 and 9 during the period from 16/11/2024 to 17/11/2024.
- c. A caution letter (Memo No. 898/Cons./24-25, dated 05/11/2024) has been issued to M/s Maruti Enterprise for irregular cleaning of garbage, as Vat Nos. 60 and 62 were not cleaned on 19/09/2024, along with Vat No. 59. The agency has been asked to provide an explanation and reasons regarding the matter within 7 days.
- d. A caution letter has been issued to M/s Nirlon for failing to remove garbage from STP (Vat) Nos. 99, 100, 102, 103, and 104 on 20/09/2024. The agency has been instructed to take necessary measures upon receiving the letter.



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- e. A caution letter has been issued to M/s Maruti Enterprise for failing to remove garbage from STP Nos. 59, 60, and 61 during the period from 17/09/2024 to 18/09/2024.
- f. Letter has been issued to M/s Nil Transport Agency about the non-functioning of the compactor machine since 01/04/2024 at Belilious Road. The garbage piled was outside the compactor station. On an urgent basis the compactor machine damage should be repaired.
- g. A letter has been issued to M/s Nil Transport Agency regarding the non-functioning of the compactor machine at Belilious Road since 01/04/2024, leading to garbage piling up outside the compactor station. The agency has been instructed to urgently repair the damaged compactor machine.
- h. The Howrah Municipal Corporation issued a letter (No. D.O 2540/Mic/2024) dated 04/07/2024, directing all Municipal Heads to ensure litter-free cleanliness for residents.



Long-term measures for maintaining cleanliness in public places across Howrah were outlined, with financial penalties enforced under HMC Solid Waste Management Bye-Laws 2019 (Schedule VIII – Spot Fines). Following a detailed review and departmental discussions, guidelines were issued to ensure garbage-free surroundings and proper waste disposal facilities in public areas, as per the directives of the Hon'ble President of Municipal and Urban Development, Govt. of West Bengal.

Copy of the letters imposing penalties on agencies and caution notice issued for non compliance are annexed hereto and marked as Letter 'C' collectively.

Bandana Pothiyal
 Commissioner
 Howrah Municipal Corporation

20. The Conservancy Department of Howrah Municipal Corporation has initiated the construction and renovation of drains through multiple tenders. **A letter has been enclosed, detailing the tenders awarded to various contractors is annexed hereto and marked with Letter D.**

21. The steps taken for construction and renovation of drains are stated inter alia herein below:-

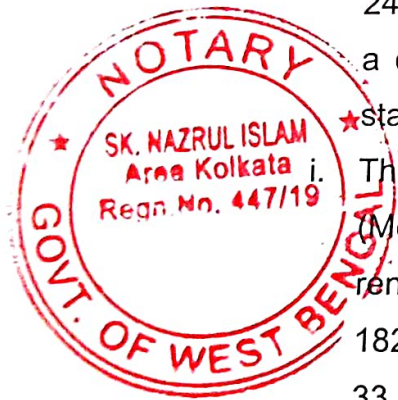
- a. The tender has been awarded to Uday Construction (Memo No. 47/Cons/24-25, dated 12/08/2024) for the construction and renovation of drains under HMC e-Tender Ref. No. 1824/Cons./23-24, dated 05/03/2024 with a condition that the work is to be completed within 90 days from the date of commencement.
- b. The tender has been awarded to Sayantika Enterprise (Memo No. 30/Cons./24-25, dated 24/07/2024) for the construction and renovation of drains along with cover slabs under HMC e-Tender Ref. No. 1824/Cons./23-24, dated 05/03/2024 and with a time line that the work must be completed within 90 days from the start date.
- c. The tender has been awarded to S.N.J Enterprise (Memo No. 24/Cons/24-25, dated 19/07/2024) for the construction and renovation of drains with cover slabs under HMC e-Tender Ref. No. 1824/Cons./23-24, dated 23/02/2024. The work must be completed within 60 days from the start date.
- d. The tender has been awarded to S.N.J Enterprise (Memo No. 24/Cons/24-25, dated 19/07/2024) for the construction and renovation of drains with cover slabs under HMC e-Tender Ref. No. 1824/Cons./23-24, dated 23/02/2024. The work must be completed within 60 days from the start date.
- e. The tender has been awarded to Surya Construction (Memo No. 48/Cons/24-25, dated 12/08/2024) for the construction and renovation of drains with cover slabs under HMC e-Tender Ref. No. 1824/Cons./23-



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Commissioner
Howrah Municipal Corporation

24, dated 05/03/2024, with an estimated amount of Rs. 29,14,952/-. The work must be completed within 75 days from the start date.

- f. The tender has been awarded to G.S. Santra (Memo No. 21/Cons/24-25, dated 19/07/2024) for the construction and renovation of drains with cover slabs under HMC e-Tender Ref. No. 1824/Cons./23-24, dated 05/03/2024, with an estimated amount of Rs. 19,56,072/-. The work must be completed within 60 days from the start date.
- g. The tender has been awarded to M/s Star Enterprise (Memo No. 54/Cons/24-25, dated 20/08/2024) for the construction and renovation of drains with cover slabs under HMC e-Tender Ref. No. 1824/Cons./23-24, dated 05/03/2024, with an estimated amount of Rs. 27,31,784/- with a condition that the work must be completed within 75 days from the start date.
- h. The tender has been awarded to Z Star Enterprise (Memo No. 14/Cons/24-25, dated 06/06/2024) for the construction and renovation of drains with cover slabs under HMC e-Tender Ref. No. 1565/Cons./23-24, dated 22/01/2024, with an estimated amount of Rs. 21,69,549/- with a condition that the work must be completed within 60 days from the start date.
- i. The tender has been awarded to Ramkrishna Engineering Works (Memo No. 49/Cons/24-25, dated 12/08/2024) for the construction and renovation of drains with cover slabs under HMC e-Tender Ref. No. 1824/Cons./23-24, dated 05/03/2024, with an estimated amount of Rs. 33,76,375/- with a condition that the work must be completed within 75 days from the start date.
- j. The tender has been awarded to Ramkrishna Engineering Works (Memo No. 49/Cons/24-25, dated 12/08/2024) for the construction and renovation of drains with cover slabs under HMC e-Tender Ref. No. 1824/Cons./23-24, dated 05/03/2024, with an estimated amount of Rs. 33,76,375/- with a condition that the work must be completed within 75 days from the start date.



Bandana Pothiyal
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 Howrah Municipal Corporation

- k. The tender has been awarded to C R Engineering Company (Memo No. 25/Cons/24-25, dated 19/07/2024) for the construction and renovation of drains with cover slabs under HMC e-Tender Ref. No. 1824/Cons./23-24, dated 05/03/2024, with an estimated amount of Rs. 17,51,250/-. The work must be completed within 60 days from the commencement date.
- l. The tender has been awarded to Sonamoni Enterprise (Memo No. 27/Cons/24-25, dated 19/07/2024) for the construction and renovation of drains with cover slabs along with manhole covers under HMC e-Tender Ref. No. 1826/Cons./23-24, dated 05/03/2024, with an estimated amount of Rs. 9,06,578/-. The work must be completed within 30 days from the commencement date.

Copy of the relevant papers showing the tenders allotted and the photographs are enclosed showing the work in progress for various tenders related to the construction and renovation of drains with cover slabs and manhole covers are annexed hereto and marked with Letter E. The photographs include details of the location, date, and time when they were taken. The enclosed map shows the flow of wastewater from Ranji Jheel via the Oxidation Pond and Pocha Khal, which is treated at the Kona STP and then discharged into Branch III, leading to the River Hooghly. **The copy of the map is also annexed hereto and marked with letter F.**



22. That the answering respondent states and submits that the Department of Urban Development and Municipal Affairs of Howrah Municipal Corporation has issued notifications for the disposal of municipal waste by processing segregated wet biodegradable waste at Belgachia Trenching Ground under KMDA.
23. That the answering respondent has the highest respect for this Hon'ble Tribunal and is ready and willing to abide by all directions and/or orders

Bandana Pokhriyal
 Commissioner
 Howrah Municipal Corporation

passed by this Hon'ble Court. The answering respondent is submitting this preliminary affidavit of the steps taken till now, and seeks time to file further affidavit showing further progress of work undertaken by the Corporation.

24. That the statements contained in paragraph nos. 1 are true to my knowledge and the statements made in paragraph nos. 2 to 23 are information derived from record and the rest thereof are my humble submissions before this Hon'ble Court.

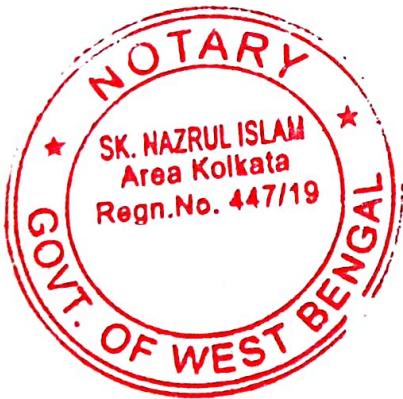
Bandana Pothiyal
Commissioner
Howrah Municipal Corporation
Deponent

Identified by me
Anita Pandey
Advocate F/747/2009

Solemnly Affirmed and
Declared before me U/S 139
CPC, U/S 297 (C) CRPC

[Signature]
Notary

SK, Nazrul Islam
Notary, Govt. of W.B.
Regn. No. 447/19
City Civil Court, Calcutta



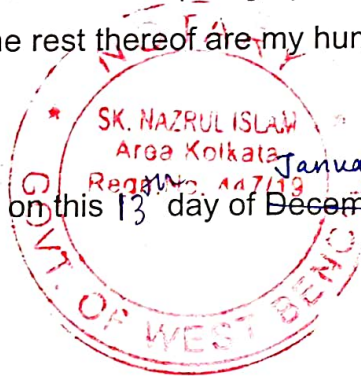
13 JAN 2025

Bandana Pothiyal
Commissioner
Howrah Municipal Corporation

Verification

That the statements made in the foregoing paragraphs are true to my knowledge, belief, and based on official records. No part of it is false, and nothing material has been concealed therein. I do hereby verify that the contents of paragraphs 1 of this affidavit are true to my knowledge and belief and the statements made in paragraph nos. 2 to 23 are information derived from record and the rest thereof are my humble submissions before this Hon'ble Court.

Verified at Kolkata on this 13th day of December 2025.



Bandana Pottniyal

DEPONENT
Commissioner
Howrah Municipal Corporation

*Identified by me
Anrita Paulley
dkt*

f/1747/2009



HOWRAH MUNICIPAL CORPORATION

4, MAHATMA GANDHI ROAD, HOWRAH - 711 101
Tel: (+91-33) 2638-3211-13, 2641-5218; Fax: (+91-33) 2641-5218/2214

No. 055/Gen (S.C. Cell)/Commr./2024-25

Dated : December 11, 2024.

To,
The Sr. Special Secretary,
Urban Development & Municipal Affairs Dept,
Govt. of West Bengal,
"NAGARAYAN", DF - 8, Sector - 1, Salt Lake City,
Kolkata - 700064.

Sub : O.A. No. 85/2024/EZ | Subhas Dutta vs. State of West Bengal & Ors} - Reg.

Madam,

This has reference to your letter No. 197(3)/UDMA-15011(15)/152024-LS-MA SEC - Dept. of UDMA, dated 05.11.2024 on the captioned subject.

As desired, in compliance of the directives of the Hon'ble NGT passed in the interim Order/s dated 03.10.2024 & 03.12.2024, an updated ATR of the HMC in the instant O.A. is enclosed for your kind perusal and further required action please.

Thanking you,

Yours faithfully


Commissioner

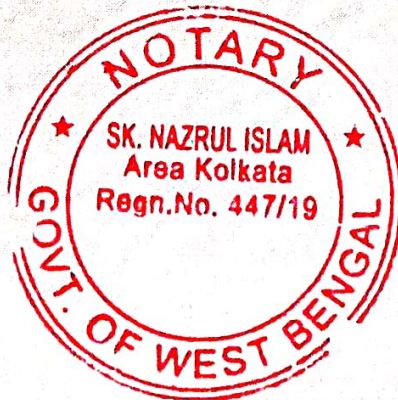
Howrah Municipal Corporation
Encls : As stated above.

Dated : December 11, 2024.

Endt. No. 055 /1(8) /Gen (S.C. Cell)/Commr./2024-25

Copy forwarded for information together with a copy of the ATR to:

1. The District Magistrate, Howrah;
2. The Director, SUDA;
3. The Secretary, HMC;
4. The OSD & E.O. E.E. (S&D), HMC ;
5. The E.E. (Cons.), HMC;
6. The OSD (Law), HMC - with request to keep the Ld Counsel of the HMC apprised in the instant OA and also to place the draft affidavit to be filed in compliance of the order of the Hon'ble NGT ibid;
7. The A.E. & OSD (Cons.), HMC;
8. Dept. Guard File.



Commissioner
Howrah Municipal Corporation
Encls : As stated above.

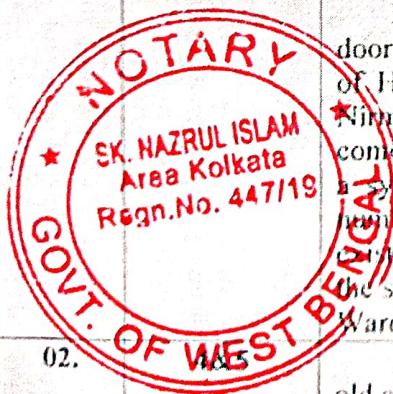


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ATR on O.A. No. 85/2024/EZ of the Hon'ble NGT,
Supplementary Affidavit dated 30.09.2024 of the Applicant Shri Subhas Dutta

Sl. No.	Pt. No.	Views of HMC.
01.	2 & 3	<p>Howrah being an age-old and predominantly un-planned city with lopsided urbanization over the past few decades resulting in a heavy density of population which is much, much higher than the National Average (488 persons /Sq. Km vs. 21,441 persons /Sq. Km) leaving only 4% of the city's area for road network. Therefore, almost all the roads of Howrah are historically narrow, congested with shops/markets, pedestrians and slow moving vehicles which poses a real challenge for cleaning the Secondary Transfer Stations (Vat) on time and without creating traffic jam, as alleged. Further, the space crunch in the Belgachia Trenching Ground especially during the heavy monsoon season causes delay in the turn-around time of the garbage-lifting vehicles making the task more critical.</p> <p>However, as short-term remedial measures HMC has introduced following steps to keep the city clean as much as possible : (i) Changing the time of clearance of the principal vats situated on the busy main roads, viz. in early morning and in afternoon avoiding the peak hours; (ii) Inducted a fleet of 10 (ten) nos. of modern medium sized SWM vehicles on its own, apart from the agency-operated vehicles, to operate on a quick response mode for removal of garbage from vats / garbage vulnerable points, procurement action for another 6 (six) no of such vehicles has already been initiated ; (iii) Initiating action for setting-up of 4 (four) additional Compactor Stations, apart from the existing 4, in four Assembly Constituencies of HMC to cater the garbage disposal in a much quicker and composed manner; (iv) Placed dedicated SWM Vehicle at some market places for fast and hassle-free removal of garbage, (v) Periodic maintenance / re-construction of the vats, damaged due to operational wear and tear, so that the garbage can be stored properly without littering the adjacent roads; (vi) Introduction of night cleaning services at the main markets, bus terminus, railway station areas; (vii) Posting of Vat Supervisors at the main vats with GPS based app-monitoring system to be introduced shortly for close surveillance and to initiate action on quick response mode as mentioned above; (viii) Procurement of two wheel barrows, tri-cycle vans, dustbins and other cleaning equipments etc. on regular manner to ensure that the SWM. Activities do not get hampered due to absence of tools and tackles; (ix) Imposition of penalty upon the erring garbage clearing agencies who failed to clean-up the vat/s on time; (x) Special monitoring team to ensure timely clearance of the Vat approaching Howrah Bridge; (xi) Proposal for imposing fine on the citizen / dweller for indiscriminately littering roads, neighborhood areas after required IEC activity.</p> <p>Further, with a view to comply with the provisions of SWM Rules, 2016, at HMC door-to-door collection of segregated municipal waste has already been started in 11 wards of HMC (Ward No. 8,11,12,22,26,29,33,40,42,43&44) by engaging Nirmal Bandhu & Nirmal Sathi and another 14 Wards (Ward No 2,3,4,5,10,21,23,25,27,28,32,34,37&38) will come under its ambit by March 2025 and the rest of the Wards in the next financial year in systematic phased manner. Introduction of door-to door collection has reduced the number of vats in these wards and with more wards coming under this operation soon, the decrease of number of vats on roads would likely to decrease in a substantial manner once the system got stabilized. The aim is to make HMC "Vat Free" in near future when all the Wards would come under the purview of segregated door-to-door collection of waste.</p>
02.		<p>Existence of open drains in HMC area is a historical legacy as this un-planned, age-old city has only an incomplete and insufficient sewer system and de-silting of such type of drains on regular basis is an absolute necessity to keep the problems of water-logging</p>





HOWRAH MUNICIPAL CORPORATION

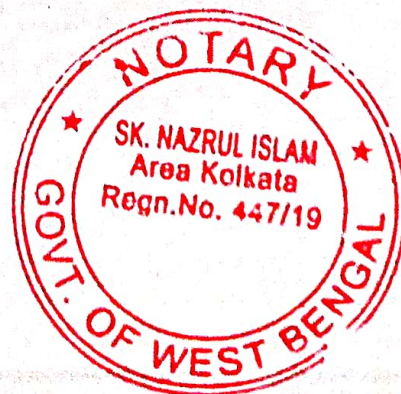
4, MAHATMA GANDHI ROAD, HOWRAH - 711 101
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		under manageable situation during the monsoon time. The work of such de-siltation normally starts in the pre-monsoon time but continues through-out the monsoon on phased manner to keep these drains free of silt. Along-with it, during the monsoon time, cleaning of floating materials which includes mainly plastic waste have to done vigorously to keep the flow of water discharge un-hindered. However, HMC has initiated a massive drive to convert these open drains into a covered one in a phased manner to over-come this situation once and for all and in the current financial year only projects costing to the tune of Rs. 8.33 crore have been taken-up in this regard.
03.	6.	It is true that all the plastic waste generated is not channelized for scientific disposal as of now. However, HMC has taken initiative to revive its Plastic Waste Bailing plant at F Road, Belgachia, designed & developed under an initiative of UNDP, with a view to process the segregated plastic waste collected from such wards where door-to-door collection either has already been started or will start shortly as mentioned at pt. 01 above.
04.	7	It is humbly submitted that the waste water passing through the drain of BTG via Oxidation Pond and Pacha Khal is being processed at the renovated Kona STP, managed by KMDA, before discharging the same in the River Hooghly through Irrigation Branch Channel No III.

(ii) **Submission on the Observation of the Hon'ble NGT on "non-availability of land" for setting-up of alternate Trenching Ground :** It is once again submitted that searches were made in the past, for sufficient quantity of land in and around the Howrah city for setting-up of alternate Trenching Ground as the capacity of the existing Trenching Ground was over long back. However, in recent times the Dist Administration was not approached for want of land for this purpose as with the introduction of SWM Rules, 2016, the process has been radically changed from traditional collection and dumping of waste to go for processing the segregated municipal solid waste through door-to-door collection and reclaiming the land required for setting-up of Processing Plant for Wet & Dry waste respectively, if not available in abundance, through bio-mining of the legacy waste rather to set-up another Trenching Ground. As already mentioned in detail in the original Affidavit-in-Opposition submitted by Respondent No. 6 in the instant OA, the process of transformation has already been started in the HMC with the process of bio-mining of legacy waste, starting of door-to-door collection, planning for setting-up of CBG Plant for processing fresh wet waste in the reclaimed / reclaimable land etc. and will take at least another couple of years for its completion in totality so that SWM Rules, 2016 can be implemented in its letter and spirit at HMC for which HMC is ever duty-bound. Dist Administration is also being approached for adequate parcel of land in and around HMC area for setting-up of such plant in a time bound manner.

Shankar
11.12.24

Shukha
11/12/24





Howrah Municipal Corporation

Central Office: 4, Mahatma Gandhi Road, Howrah – 711 101
Tele: (91-033) 2638-3211-13. Fax: (91-033) 2641-2214/5846/5218
Conservancy Department

Memo No: 178/Cons./24-25

Date: 14/05/2024

To,
Shri Joly Chowdhury W.B.C.S. (Exe)
Additional Secretary to the Govt. Of West Bengal
Urban Department & Municipal Affairs Department
NAGARAYAN, DF-8, Sector-I
Saltlake, Kolkata- 700064

Sub:-Arrangement of 4 nos. Compactor for 4 nos. Assembly Constituency under the jurisdiction of Howrah Municipal Corporation.


Sir,

As per discussion to the above mentioned subject matter in the review meeting on conservancy management and vector control management at Howrah Municipal Corporation held on 09/04/2024, as desired by you, we are submitting a proposal for providing financial support for procuring 4 nos. Compactor for 4(four) nos Assembly Constituency under the jurisdiction of Howrah Municipal Corporation or provide these to us from your end whichever is suitable. The description of each compactor is mentioned below.

1. 10.50 cum capacity portable refuse compactor 3nos for each compactor station.
2. Hook Loader mounted on 16 t. GVW Truck chassis- 1no for each Compactor Station.

Thanking you

Yours faithfully,


Commissioner
Howrah Municipal Corporation

Memo No: 178/(1-5)/Cons/24-25

Date: 14/05/2024

Copy To:-

1. Hon'ble Chairman, B.O.A., H.M.C.
2. Controller of Finance, HMC
3. Secretary, H.M.C.
4. Assistant Engineer, Conservancy, HMC
5. Office guard file



Commissioner
Howrah Municipal Corporation

PROFORMA INVOICE



Seller:
THE KOLKATA MUNICIPAL CORPORATION
Entally Workshop
 3, Convent Road, Kolkata-700024
 State- West Bengal, India
 Company PAN: AAALT1025G
 GSTIN: 19AAALT1025G1Z6
 Phone No: (033) 22492796
 e-Mail : Entallyworkshop@gmail.com

Invoice No.
 KMC/EWS/INV/001/24-25
Buyers Purchase Order No:
 HMC-14099(11)572023-CONS SECTION-
 HMC

Date:
 11-Jun-24
Mode/Terms of Payment: NEFT

Order Date:
 24.01.2024

Dispatched Through:

Other Reference

Place of Supply:

Delivery Note

Terms of Delivery:

Buyer: HOWRAH MUNICIPAL CORPORATION
 4, M G Road, Howrah 711101, State-West Bengal, India
 GSTIN: 19AAALHD0446H1Z9
 PAN: AAAIHD0446H
 Mobile: 9830225323

Descriptions of item	HSN CODE	QTY.	RATE	AMOUNT
1) HAND CART • Dimension: 17" x 23" x 36" • BODY MADE BY G.I SHEET • Base structure made by M.S. articles • Base Structure & Wheel Painted	87168090	150 nos.	8802.37	1288855.50
2) M.S. Tri-Cycle Van • Dimension: 50" x 33" x 18" • BODY MADE BY M.S SHEET • Chassis structure made by M.S. articles • Chassis Structure & Carrier Painted	87032120	60 nos.	15434.75	926084.75
(Handwritten notes: Ex. Amount 26,13,630/-, 24,299/-, 25,69,231/-, 199344.62, 199344.62, 0.50)				2214940.25
TOTAL				26,13,630.00
Received in good condition and in full quantity taking into office stock Certified that the supply has been completed as per specification in the contract order.		CGST 9%	SGST 9%	I/O
Amount (in word) INR Twenty Six Lakh Thirteen Thousand Six Hundred Thirty Only		Total Taxable Value CGST 9% SGST 9% TOTAL Tax Amount		
HSN	87168090	1288855.50	199344.62	199344.62
HSN	87032120	926084.75		398689.24

Tax Amount (in Word)
 INR Three Lakh Ninety Eight Thousand Six Hundred Eighty Nine only.
 Company PAN: AAALT1025G
Declaration:

- We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.
- Payment to be paid at the prescribed Bank Account Number of the THE KOLKATA MUNICIPAL CORPORATION Entally Workshop within 45 days after receiving Invoice.

Company's Bank Details
 Account Holder Name: KOLKATA MUNICIPAL CORPORATION
 Bank A/C no: 301301010013093
 IFSC: UBIN0530131
 Branch: BANK OF INDIA, Entally, Kolkata

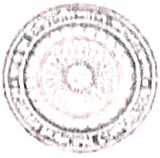


Authorized Signatory
 Entally Workshop
 KOLKATA MUNICIPAL CORPORATION

SUBJECT TO KOLKATA MUNICIPAL CORPORATION
 AE (CONSERVANCY)
 HOWRAH MUNICIPAL CORPORATION



NOTARY
★ SK. NAZRUL ISLAM ★
Area Kolkata
Regn.No. 447/19
GOVT. OF WEST BENGAL



হাওড়া পৌর নিগম

কেন্দ্রীয় কার্যালয়, সাধারণ বিভাগ

৪, মহাত্মা গান্ধী রোড

হাওড়া - ৭১১ ১০১

রাজ্য সরকারের নগরোন্নয়ন ও পৌর বিষয়ক দপ্তর কর্তৃক জারীকৃত) ১৬.০৮.২০২১ তারিখের 1035/MA/O/C-4/1M-1/2001(PI-II) নং বিজ্ঞপ্তি মোতাবেক গঠিত হাওড়া পৌর নিগমের প্রশাসক পদে ২৬.০৯.২০২৪ তারিখে অনুষ্ঠিত বৈঠকের গৃহীত সিদ্ধান্ত

০৮. মাননীয় মন্ত্রী, পৌর ও নগরোন্নয়ন বিভাগ, পশ্চিম বঙ্গ সরকার, জনাব ফিরহাদ হাকিম মহাশয় কর্তৃক রাজ্য সরকার পৌর প্রধানকে তার ০৪.০৭.২০২৪ তারিখের প্রেরিত প্রত্যাশিত পত্র D.O. No. ১০৩০ / এন.আই.সি. / ২০২৪ এই রাজ্যের প্রতিটি শহরের প্রত্যেক আধিবাসীকে একটি আবর্জনাবিহীন স্বচ্ছ পরিবেশ উপহার দেওয়ার লক্ষ্যে পৌর এলাকায় জঙ্ঘাল অপসারণ সহ কঠিন বর্জ্য বাহ্যাব্যায় সার্বিক উন্নতিকরণে যে বিভিন্ন পেশা অবলম্বনের নির্দেশ দান করা হয়েছিল, তার অঙ্গ হিসাবে হাওড়া পৌর নিগম এলাকায় সাধারণ ব্যবহার্য স্থানে (Public Places) বর্জ্য বাহ্যাব্যায় সংক্রান্ত নিয়মাবলী ভঙ্গ করলে ভঙ্গকারীর বিরুদ্ধে HMC Solid Waste Management Bye Law 2019-এর Schedule VIII অনুযায়ী আর্থিক জরিমানা ধার্য করে তাৎক্ষণিক জরিমানা (Spot Fine) আদায়ের জন্য পেশকৃত বিভাগীয় প্রস্তাবটির বিষয়ে আলোচনা ও সিদ্ধান্ত গ্রহণ যাহা মাননীয় সভাপতি মহাশয়ের নির্দেশানুযায়ী প্রশাসক পদে সভার সম্মুখে উপস্থাপিত করা হল।

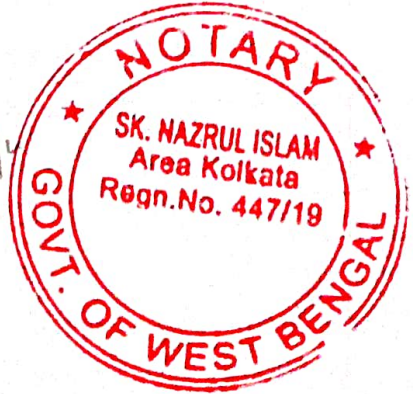
(এ বিষয়ে মাননীয় পৌর ও নগরোন্নয়ন মন্ত্রী মহোদয়ের উপরিলিখিত পত্র, HMC SWM Bye Law-এর সংশ্লিষ্ট তপশীল সহ বিভাগীয় খসড়া প্রস্তাব, সচিব মহাশয়ের পরবেশন, কমিশনার মহাশয়ের সুপারিশ সহ মাননীয় সভাপতি মহাশয়ের নির্দেশের প্রতিলিপি সংযোজিত)

সিদ্ধান্ত:

পেশকৃত বিভাগীয় প্রতিবেদনটি বিস্তারিত পর্যালোচনার পর মাননীয় মন্ত্রী, পৌর ও নগরোন্নয়ন বিভাগ, পশ্চিম বঙ্গ সরকার, জনাব ফিরহাদ হাকিম মহাশয়ের প্রেরিত নির্দেশের মান্যতাপূর্বক একটি আবর্জনাবিহীন, স্বচ্ছ পরিবেশ উপহার দেওয়ার লক্ষ্যে হাওড়া পৌর নিগম এলাকায় সাধারণ ব্যবহার্য স্থানে (Public Places) বর্জ্য বাহ্যাব্যায় সংক্রান্ত নিয়মাবলী ভঙ্গ করলে ভঙ্গকারীর বিরুদ্ধে HMC Solid Waste Management Bye Laws 2019 - এর Schedule VIII অনুযায়ী আর্থিক জরিমানা ধার্য করে তাৎক্ষণিক জরিমানা (Spot Fine) আদায়ের জন্য মাননীয় বিভাগ কর্তৃক উত্থাপিত প্রস্তাবটি নিম্নলিখিত নির্দেশিকা সহ নীতিপত্রভাবে অনুমোদিত হইল:

- (i) প্রস্তাবিত ১২টি ওয়ার্ডের পরিবর্তে এই ব্যবস্থা পৌর নিগমের সবকটি ওয়ার্ডেই প্রযোজ্যকরণ,
- (ii) প্রস্তাব কার্যকরী করবার পূর্বে জনগণকে সচেতন করবার লক্ষ্যে নিবিড় প্রচার (IEC) [ফ্লেক্স-ব্যানার, লিফলেট, নির্মল সার্শী / নির্মল বন্ধু ও বিভিন্ন সমাজ মাধ্যম ইত্যাদির মাধ্যমে] উদ্যোগ গ্রহণ,
- (iii) হাওড়া পুলিশ কর্তৃপক্ষের সক্রিয় সহযোগিতা প্রার্থনা,
- (iv) যে সনাক্ত কর্মচারী এই কার্যক্রমের সাথে যুক্ত থাকবেন তাঁদের জন্য উপযুক্ত পরিচ্ছদ, পরিচয়পত্র প্রভৃতির বন্দোবস্তকরণ,
- (v) আর্থিক জরিমানা আদায় ও পৌর কোষাগারে তা জমা সুনিশ্চিত করার জন্য গাণনিক বিভাগের সম্মতি সাপেক্ষে একটি সুনির্দিষ্ট বন্দোবস্ত প্রণয়ন (S.O.P.), এবং
- (vi) উপরোক্ত পদক্ষেপগুলির সঠিক বাস্তবায়নের পর আগামী ০১.০১.২০২৫ থেকে উক্ত ব্যবস্থাটির প্রবর্তন।

এই সিদ্ধান্ত/নির্দেশনার প্রতিলিপি
১৬/০৯/২৪



TYPED COPY

Issued by the Department of Urban Development and Municipal Affairs, State Government. 1035/MA/O/C-4/1M-1/2001 (Pt-II) dated 16.08.2021 of the Board of Directors of Howrah Municipal Corporation formed as per circular No. 1035/MA/O/C-4/1M-1/2001 (Pt-II) of the meeting held on 26.09.2024

08. As per his letter dated 04.07.2024 (Letter D.O. No. 2540/ MIC/ 2024) sent by the Hon'ble Minister, Municipal and Urban Development Department, Government of West Bengal, Mr. Firhad Hakim Mahashay to all the Municipal Heads of the State. Solid waste management including litter removal in municipal areas to provide a litter-free clean environment to the residents. As a part of the various approaches that were ordered for overall improvement, the Howrah Municipal Corporation has levied financial penalties against the violators as per Schedule VIII of the HMC Solid Waste Management Bye Law 2019 for violating the rules related to waste management in public places in the Howrah Municipal Corporation area. - Discussion and decision making regarding the departmental proposal submitted for collection of spot fine as directed by Honorable President Sir. Presented to the meeting.

(In this regard, the above mentioned letter of Hon'ble Municipal and Urban Development Minister, Departmental draft proposal with relevant details of HMC SWM Bye Law, Secretary's observation, Commissioner's recommendations along with the instructions of Hon'ble President are attached)

Decision:

After a detailed review of the submitted departmental report, in compliance with the instructions sent by the Hon'ble Minister, Urban and Urban Development Department, Government of West Bengal, Mr. Firhad Hakim Mahashay, in order to provide a litter-free, clean environment, violation of the rules regarding littering in Public Places in Howrah Municipal Corporation area. Financial as per Schedule VIII of HMC Solid Waste Management Bye Laws 2019 against violators the proposal raised by the Sanitation Department for collection of spot fine by levying fine was approved in principle with the following guidelines:

- (i) Applying this system to all the wards of the Municipal Corporation instead of the proposed 12 wards,
- (ii) Intensive Publicity (IEC) to sensitize the public before implementing the proposal [Flex & banners, leaflets, Nirmal Sathi/ Nirmal Friends and various social media etc.) taking initiatives,
- (iii) Seeking the active cooperation of the Howrah Police authorities,
- (IV) Provision of suitable uniforms, identity cards etc. for all the employees who will be involved in these activities;
- (v) Formulation of a Specific Arrangement (S.O.P.) subject to the concurrence of the Accounts Department, to ensure the collection of monetary penalty and its deposit in the Municipal Treasury, and
- (vi) Introduction of the said system from 01.01.2025 after proper implementation of the above steps.



- 22 -

1035/MA/O/C-4/1M-1/2001(PI-II) নং বিজ্ঞপ্তি মোতাবেক গঠিত হাওড়া পৌর নিগমের
প্রশাসক পর্যদের ২২.০৭.২০১৯ তারিখে অনুষ্ঠিত বৈঠকের গৃহীত সিদ্ধান্ত

০৭. রাজা সরকারের পৌর নগরায়ন বিষয়ক বিস্তারিত বিস্তারিত বিস্তারিত তথ্য গভর্নমেন্ট, সি. বি. জি. টাউন পৌর কমিটির
নেতৃত্বে অনুষ্ঠিত হওয়া ২২.০৭.২০১৯ তারিখের বৈঠকের গৃহীত সিদ্ধান্ত অনুযায়ী হাওড়া পৌর নিগম এলাকা থেকে উৎপন্ন
হওয়া দৈনন্দিন পৃথকীকৃত পচনশীল কঠিন বর্জ্য (Segregated wet bio degradable waste) ব্যবহার করে এই পৌর
নিগমের বেলগাছিয়া ডাঙাড়ে (Belgachia Trenching Ground) KMDA কর্তৃক বায়োমাইনিং পদ্ধতি দ্বারা legacy
waste -এর প্রক্রিয়াকরণের যে প্রকল্পটি চলছে সেখানে আপাততঃ Zone-3 তে যে ১.৭৯ একর জমি চাওয়া করা সম্ভবপর
হলেই সেই জমি এবং পরবর্তীতে আরও ২ - ৩ একর পুনরুদ্ধারকৃত জমিতে বেঙ্গল গ্যাস কোম্পানী লিমিটেড
(KMDA / SUDA) এবং হাওড়া পৌর নিগমের যৌথ ব্যবস্থাপনা বেলগাছিয়া ডাঙাড়ে একটি দৈনিক 100 TPD
চমতাসমপন্ন CBG (Compressed Bio Gas) Plant স্থাপনের বিষয়ে নীতিগত সম্মতি প্রদান এবং এই উদ্দেশ্যে
সম্মতি পরিমাণ জমি বিভাগীয়ভাবে হস্তান্তর, প্রকল্পটি স্থাপিত হওয়ার পর প্রতিদিন অন্ততঃ ১০০ টন পৃথকীকৃত পচনশীল
কঠিন বর্জ্য দিনেই উক্ত প্রকল্পে চমতাসমপন্ন হিসাবে যোগান দেওয়ার ব্যবস্থা এবং বিষয়ে আলোচনা ও সিদ্ধান্ত গ্রহণ যথা
সময়ে সভাপতি মহাশয়ের নির্দেশানুযায়ী প্রশাসক পক্ষ সভার সম্মুখে উপস্থাপিত করা হল।

সময়ে e-file মাধ্যমে কৃত বিভাগীয় প্রস্তাব, সচিব হাওড়া পৌর নিগমের মহাশয়ের সূপারিশ ও
সভাপতি মহাশয়ের নির্দেশ, ২২.০৭.১৯ তারিখের বৈঠকের গৃহীত সিদ্ধান্ত ও সংশ্লিষ্ট নথিগুলির প্রতিলিপি সংযোজিত।

সিদ্ধান্তঃ

পেশকৃত প্রস্তাবটি বিশদ আলোচনার পর হাওড়া পৌর নিগম এলাকা কঠিন বর্জ্য ব্যবস্থাপনা কাজটি দ্রুত নিষাধের
উদ্দেশ্যে পৌর এলাকা থেকে উৎপন্ন হওয়া দৈনন্দিন পৃথকীকৃত পচনশীল কঠিন বর্জ্য (Segregated wet bio
degradable waste) ব্যবহার করে এই পৌর নিগমের বেলগাছিয়া ডাঙাড়ে (Belgachia Trenching Ground)
KMDA কর্তৃক বায়োমাইনিং পদ্ধতি দ্বারা legacy waste -এর প্রক্রিয়াকরণের যে প্রকল্পটি চলছে সেখানে আপাততঃ



- 22A -

TYPED COPY

On 19-08-24 of the Board of Administrators of Howrah Municipal Corporation constituted as per Circular No. 1035/MA/O/C-4/1M-1/2001 (Pt-II) dated 16.08.2021 issued by the Department of Urban Development and Municipal Affairs, State Government. Decisions taken at the meeting held on 21.08.2024

07. Senior Special Secretary and President of Municipal Urban Development Department of the State Government, C. B. G. As per the decision taken in the meeting held on 22.07.2024 under the leadership of the Task Force Committee, using the segregated wet bio degradable waste generated from Howrah Municipal Corporation area at Belgachia Trenching Ground of this Municipal Corporation KMDA. The project of processing legacy waste by biomining method is currently underway. A 100 TPD daily capacity CBG (Compressed) at Belgachia Bhagada under the joint management of Bengal Gas Company Ltd. State Government (KMDA / SUDA) and Howrah Municipal Corporation on the 1.79 acres of land cleared in Zone-3 and 23 acres of reclaimed land. Providing principled consent for setting up Bio Gas) Plant and corresponding amount of land for this purpose departmentally Discussion and decision regarding handover, undertaking to supply at least 100 tonnes of segregated biodegradable solid waste per day as raw material to the said plant free of duty after the installation of the plant was presented before the Board of Directors meeting as directed by Hon'ble President Sir.

Decision:

After detailed discussion of the submitted proposal, the task of solid waste disposal in the Howrah Municipal Corporation area was carried out by KMDA at the Belgachia Trenching Ground of the Municipal Corporation using the segregated wet bio degradable waste from the municipal area. The project of processing legacy waste by method is currently in Zone-3 The 1.79 acres of land that has been cleared is equivalent to that and later another 23 acres

Bengal Gas Company Ltd., State Government (KMDA / SUDA) and Howrah Municipal Corporation compound on the reclaimed land.



Howrah Municipal Corporation

Central Office: 4, Mahatma Gandhi Road, Howrah - 711 101
Tele: (91-033) 2638-3211-13. Fax: (91-033) 2641-2214/5846/5218
Conservancy Department

Memo No: 1081/Cons./24-25

Date: 10/12/2024

To,
M/s Parameswar Singh
4/1, Dr. Abani Dutta Road
Salkia, Howrah- 711106

Sub:- Letter for imposition of penalty.

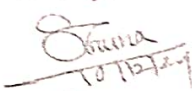
Sir,

This is to inform you that your agency not removed garbage from vats (STP SL no 24) within the ward no.14 under HMC from 17/11/24 to 20/11/24. As a result, the area around the said vat becomes unhealthy.

You have been cautioned about the matter several times before. But even after that to its recurrence, penalty are currently being levied against your agency as per the terms and condition of the work order vide no.: 58/Cons./24-25 dt: 25/09/2024 a sum of Rs. 20,000/- (Rs. 5000 X 4 Day) will be deducted from the bill for the month of November, 2024.

Thanking you.

Yours faithfully,


Assistant Engineer (Conservancy)
Howrah Municipal Corporation

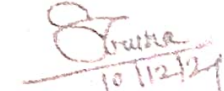
Memo No: 1081/(1-6)/Cons/24-25

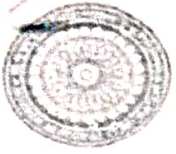
Date: 10/12/2024

Copy To:-

1. Hon'ble Chairman, B.o.A., H.M.C.
2. Sri Goutam Chowdhury, Member, B.o.A. HMC
3. Commissioner, H.M.C.
4. Controller of Finance, H.M.C.
5. Secretary, H.M.C.
6. Office guard File




Assistant Engineer (Conservancy)
Howrah Municipal Corporation



Howrah Municipal Corporation

Central Office: 4, Mahatma Gandhi Road, Howrah - 711 101
Tele: (91-033) 2638-3211-13. Fax: (91-033) 2641-2214/5846/5218
Conservancy Department

Memo No: 855/Cons./24-25

Date: 24/10/2024

To,
M/s Nirlon
4/1, Dr. Abani Dutta Road
Salkia, Howrah- 711106

Sub:- Letter for imposition of fine.

Sir,

This is to inform you that your agency not removed garbage from vats (STP SL no) 99, 102 & 103 within the ward no. 41 under HMC on 23/09/2024. As a result, the area around the said vat becomes unhealthy.

You have been cautioned about the matter several times before. But even after that to its recurrence, fines are currently being levied against your agency as per the terms and condition of the work order vide no.: 63/Cons./24-25 dt: 25/09/2024 a sum of Rs. 15,000/- (Rs. 5000 X 3 Vats X 1 Day) will be deducted from the bill for the month of September, 2024.

Thanking you.

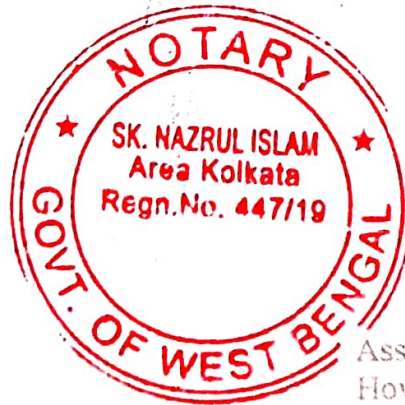
Yours faithfully,

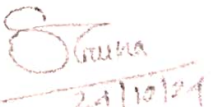

Assistant Engineer (Conservancy)
Howrah Municipal Corporation

Memo No: 855/(1-5)/Cons/24-25
Copy To:-

1. Hon'ble Chairman, B.O.A., H.M.C.
2. Commissioner, H.M.C.
3. Controller of Finance, H.M.C.
4. Secretary, H.M.C.
5. Office guard File

Date: 24/10/2024




Assistant Engineer (Conservancy)
Howrah Municipal Corporation

Ritesh Sharma
24/10/24



Howrah Municipal Corporation

Central Office: 4, Mahatma Gandhi Road, Howrah – 711 101
Tele: (91-033) 2638-3211-13. Fax: (91-033) 2641-2214/5846/5218
Conservancy Department

Memo No: 854/Cons./24-25

Date: 24/10/2024

To,
M/s Neel Transport Agency
Kona Road, Sasitala Ramrajatala
Howrah- 711104

Sub:- Letter for imposition of fine.

— Sir,

This is to inform you that your agency not removed garbage from vat no.: 29 situated at 36-4, Harachand Mukherjee Lane (Bazar Vat) within the ward no. 20 under HMC on 19/09/2024. As a result, the area around the said vat becomes unhealthy.

You have been cautioned about the matter several times before. But even after that to its recurrence, fines are currently being levied against your agency as per the terms and condition of the work order vide no.: 59/Cons./24-25 dt: 25/09/2024 a sum of Rs. 5,000/- will be deducted from the bill for the month of September, 2024.

Thanking you,

Yours faithfully,


Assistant Engineer (Conservancy)
Howrah Municipal Corporation

Memo No: 854/(1-5)/Cons/24-25

Date: 24/10/2024

Copy To:-

1. Hon'ble Chairman, B.O.A., H.M.C.
2. Commissioner, H.M.C.
3. Controller of Finance, H.M.C.
4. Secretary, H.M.C.
5. Office guard File




Assistant Engineer (Conservancy)
Howrah Municipal Corporation

Received
Per
24/10/24



Howrah Municipal Corporation

Central Office: 4, Mahatma Gandhi Road, Howrah - 711 101
Tele: (91-033) 2638-3211-13. Fax: (91-033) 2641-2214/5846/5213
Conservancy Department

Memo No: 853/Cons./24-25

Date: 24/10/2024

To,
M/s Parameswar Singh
4/1, Dr. Abani Dutta Road,
Howrah- 711106

Sub:- Letter for imposition of fine.

Sir,

This is to inform you that your agency not removed garbage from vat no.: 24, 25 & 26 within the ward no. 14,15 & 16 respectively under HMC for 6 days from 04/09/2024 to 09/09/2024. As a result garbage in vat heaped day by day which create unhealthy environment.

You have been cautioned about the matter several times before. But even after that to its recurrence, fines are currently being levied against your agency as per the terms and condition of the work order vide no.: 58/Cons./24-25 dt: 25/09/2024 a sum of Rs. 90,000/- (Rs. 5,000 X 3 Vats X 6 Days) will be deducted from the bill for the month of September, 2024.

Thanking you,

Yours faithfully,

Biswas
24/10/24
Assistant Engineer (Conservancy)
Howrah Municipal Corporation

Memo No: 853/(1-5)/Cons/24-25

Date: 24/10/2024

Copy To:-

1. Hon'ble Chairman, B.O.A., H.M.C.
2. Commissioner, H.M.C.
3. Controller of Finance, H.M.C.
4. Secretary, H.M.C.
5. Office guard File



Biswas
24/10/24
Assistant Engineer (Conservancy)
Howrah Municipal Corporation

Malay Dolui

29/10/2024

Howrah Municipal Corporation

Central Office: 4, Mahatma Gandhi Road, Howrah - 711 101
Tele: (91-033) 2638-3211-13. Fax: (91-033) 2641-2214/5846/5218
Conservancy Department

Memo No: 1080/Cons./24-25

Date: 09/12/2024

To
M/s Singh Transport Agency
4/1 Dr. Abani Dutta Road
Salkia, Howrah 711106

Sub: Caution letter for not removing of garbage from different vats within ward no 9 under HMC area.

Sir,

It is come to our notice that lifting/cleaning of garbage form the following vats were not been done on 20/11/2024.

- 1) 40. Benaras Road (Belgachia More)
- 2) 50. Benaras Road (Near Burial Ground)
- 3) 7. Benaras Road (Near Bamungachi Bazaar)
- 4) P-35 Benaras Road (Near Bose Company)
- 5) Birajmoyee Road
- 6) 'V' Roadn (Netaji School)
- 7) Uttar Sanpur (Near Tant Company)

In this circumstances you are here by caution for non performing of your regular duty. If the same thing repeat in near future again, then penal action will be taken against you according to the terms & condition mentioned in work order

Thanking you,

Yours faithfully,

Sd/-
Assistant Engineer (Conservancy)
Howrah Municipal Corporation

Date: 09/12/2024

Memo No: 1080/(1-4)/Cons./24-25

Copy To:-

1. Commissioner, H.M.C.
2. Secretary, H.M.C.
3. E.E. (Conservancy)
4. Office guard File



[Handwritten Signature]
09/12/24
Assistant Engineer (Conservancy)
Howrah Municipal Corporation

Howrah Municipal Corporation

Central Office: 4, Mahatma Gandhi Road, Howrah - 711 101
Tele: (91-033) 2638-3211-13. Fax: (91-033) 2641-2214/5846/5218
Conservancy Department

Memo No: 967/Cons./24-25

Date: 21/11/2024

To,
M/s Singh Transport
4/1, Dr. Abani Dutta Road
Salkia, Howrah- 711106

Sub:- Caution letter for not removing garbage from vats.

Sir,


It is come to our notice, that cleaning of vats mentioned below is not being done on 16/11/2024 to 17/11/2024.

- 1) 'D' Road (Near Kendrio Vidyalaya) ward no: 7.
- 2) 2/2 Jhil Road, (Near Purbali Club) ward no: 7
- 3) 40, Benaras Road (Belgachia More) ward no: 9
- 4) 50, Benaras Road (Belgachia More) ward no: 9
- 5) 7, Benaras Road (Belgachia More) ward no: 9
- 6) P 35 Benaras Road (Belgachia More) ward no: 9

Now you are hereby cautioned for this negligence of your service, kindly take necessary measure immediately after the receiving of this letter positively. After that if your service will not improved regarding the matter, then penal action will be taken against you as per financial rule.

Thanking you,

Yours faithfully,


21/11/24
Assistant Engineer (Conservancy)
Howrah Municipal Corporation


Memo No: 967/(1-5)/Cons/24-25

Copy To:-

1. Hon'ble Chairman, B.O.A., H.M.C.
2. Commissioner, H.M.C.
3. Controller of Finance, H.M.C.
4. Secretary, H.M.C.
5. Office guard File



Date: 21/11/2024


21/11/24
Assistant Engineer (Conservancy)
Howrah Municipal Corporation

Howrah Municipal Corporation

Central Office: 4, Mahatma Gandhi Road, Howrah - 711 101
 Tele: (91-033) 2638-3211-13. Fax: (91-033) 2641-2214/5846/5218
 Conservancy Department

Memo No: 898/Cons./24-25

Date: 05/11/2024

To,
 M/s Maruti Enterprise
 26/6B Hindustan Park
 Kolkata- 700029

Sub:- Caution letter for irregular lifting/ cleaning of garbage from different secondary transportation points within ward no. 26 under HMC.

Sir,

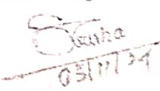
It is come to our notice that lifting/ cleaning of garbage from vat no.: 60 & 62 were not been done properly on 19/09/2024 and garbage from vat no.: 59 was not been done on 19/09/2024.

Now you are cautioned for this negligence of your service, kindly explain the reasons regarding this matter to the undersigned within 7 days from the receiving of this letter positively.

It is also informs you that you will take necessary measures properly about the matter if your service will not improved then penal action will be taken against you as per financial rule.

Thanking you,

Yours faithfully,

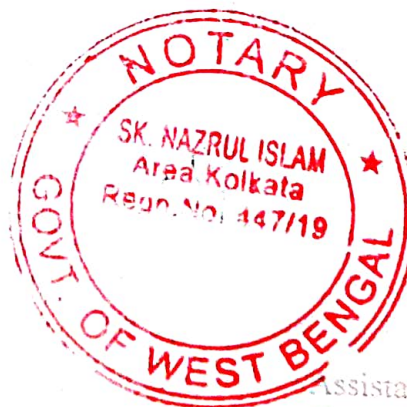

 Assistant Engineer (Conservancy)
 Howrah Municipal Corporation


Memo No: 898/(1-5)/Cons/24-25

Copy To:-

1. Hon'ble Chairman, B.O.A., H.M.C.
2. Commissioner, H.M.C.
3. Controller of Finance, H.M.C.
4. Secretary, H.M.C.
5. Office guard File

Date: 05/11/2024




 Assistant Engineer (Conservancy)
 Howrah Municipal Corporation



Howrah Municipal Corporation

Central Office: 4, Mahatma Gandhi Road, Howrah – 711 101
Tele: (91-033) 2638-3211-13. Fax: (91-033) 2641-2214/5846/5218
Conservancy Department

Memo No: 826 /Cons./24-25

Date: 21/10/2024

To,
M/s Nirlon
4/1, Dr. Abani Dutta Road
Salkia, Howrah- 711106

Sub:- Caution letter for not removing garbages from STP (Vat) No. : 99, 100, 102, 103 & 104 within HMC area.

Sir,

It is come to our notice, that cleaning of vats mentioned below is not being done on 20/09 /2024. Besides on other days the garbage is not completely cleaned from the vats.

- 1) STP (Vat) no.: 99, Danesh Sk. Lane (Opposite Power House)
- 2) STP (Vat) no.: 100, Danesh Sk. Lane (Near new CTC Bus Stand)
- 3) STP (Vat) no.: 102, 51/3, Naba naritala 1st bye lane (Near mayla Depot)
- 4) STP (Vat) no.: 103, 58/1, Buxarah Village Road (Near Kusum Kumari Vidyapith)
- 5) STP (Vat) no.: 104, Sarat Chatterjee Road (Near 2nd Bridge, Kona Express way)

Now you are hereby cautioned for this negligence of your service, kindly take necessary measure immediately after the receiving of this letter positively. After that if your service will not improved regarding the matter, then penal action will be taken against you as per financial rule.

Thanking you,

Yours faithfully,


21/10/24
Assistant Engineer (Conservancy)
Howrah Municipal Corporation


Memo No: 826/(1-5)/Cons/24-25

Date: 21/10/2024

Copy To:-

1. Hon'ble Chairman, B.O.A., H.M.C.
2. Commissioner, H.M.C.
3. Secretary, H.M.C.
4. Sector Incharge-2/A
5. Office guard file




21/10/24
Assistant Engineer (Conservancy)
Howrah Municipal Corporation

Ritesh Sharma
28/10/24

- 31 -



Howrah Municipal Corporation

Central Office: 4, Mahatma Gandhi Road, Howrah - 711 101
 Tele: (91-033) 2638-3211-13. Fax: (91-033) 2641-2214/5846/5218
 Conservancy Department

Memo No: S27/Cons./24-25

Date: 21/10/2024

To,
 M/s Maruti Enterprise
 26/6B, Hindustan Park
 Kolkata- 700029

Sub:- Caution letter for not removing garbages from STP (Vat) No. : 59, 60 & 61 within HMC area.

Sir,

It is come to our notice, that cleaning of vats mentioned below is not being done on 17/09 /2024 to 18/09/2024.

- 1) STP (Vat) no.: 59, 9, Gangamoni Road
- 2) STP (Vat) no.: 60, 7/1, Gangamoni Road
- 3) STP (Vat) no.: 61, 69/2, Dayal banerjee Road

Now you are hereby cautioned for this negligence of your service, kindly take necessary measure immediately after the receiving of this letter positively. After that if your service will not improved regarding the matter, then penal action will be taken against you as per financial rule.

Thanking you,

Yours faithfully,

S. Gupta
 21/10/24
 Assistant Engineer (Conservancy)
 Howrah Municipal Corporation

Bhadrachari
 28/10/24





Howrah Municipal Corporation

Central Office: 4, Mahatma Gandhi Road, Howrah – 711 101
Tele: (91-033) 2638-3211-13. Fax: (91-033) 2641-2214/5846/5218
Conservancy Department

Memo No: 694/Cons./24-25

Date: 03/09/2024

To,
M/s. Nil Transport Agency
Kona Road, Sastitala, Ramrajatala
Howrah- 711104

Sub:- Non functioning of compactor machine.

We have come to know that since 01/04/2024 one of the compactor machines in the compactor station located at Belilious Road has been non-functioning. As a result, there is garbage piled up outside the compactor station which needs to be cleaned.

Now you are requested to repair and start the damaged compactor machine as soon as possible.

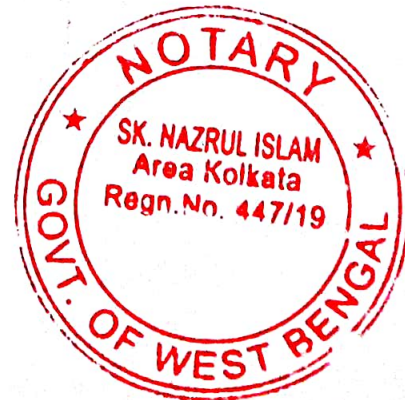
Thanking you,

Yours faithfully,

S. Khanna
03/09/24

Assistant Engineer (Conservancy)
Howrah Municipal Corporation

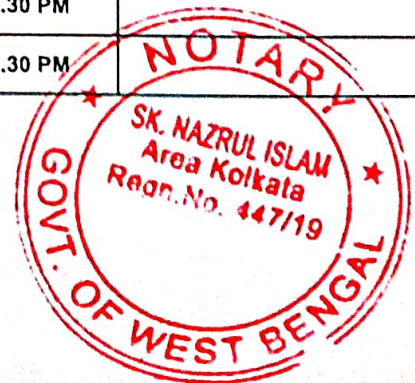
*Received
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4/9/24*



CONSERVANCY DEPARTMENT

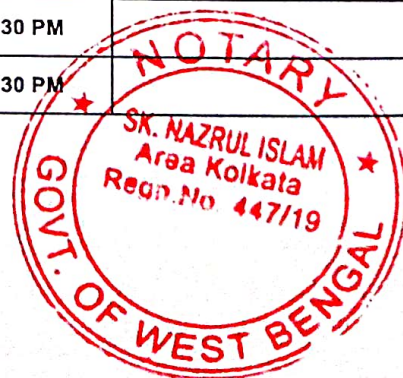
WARD WISE MAIN ROAD VAT LIST

Sl. No	VAT Sl. No	Ward No	Location of vats	Timing	Remarks
1	3	1	56/1, J.N. Mukherjee road (Maya cinema hall)	7.30 AM & 2.30 PM	
2	4	2	103/104, Naskar para Rd, (Hanuman School).	7.30 AM & 2.30 PM	
3	5	3	286/289,G,T, Rd. (Near B.K. Steel)	7.30 AM & 2.30 PM	
4	8	4	182,J.N. Mukherjee Rd. (Near Om Development)	7.30 AM & 2.30 PM	
5	9	4	Infront of 220,Naskar Para Rd.	7.30 AM & 2.30 PM	
6	10	5	34/35,Sri Arabinda Rd. (Near Picadilly Cinema)	7.30 AM & 2.30 PM	
7	14	8	P-85,Benaras Road(Near Dabur Company)	7.30 AM & 2.30 PM	
8	15	8	P-115,Benaras Road(Near Ex-Speaker's House)	7.30 AM & 2.30 PM	
9	16	8	P-162,Benaras Road.(Oppo.Supreme Works)	7.30 AM & 2.30 PM	
10	17	9	50,Benaras Road(Near Burial Ground)	7.30 AM & 2.30 PM	
11	18	9	7,Benaras Road (Near Bamungachi Bazar)	7.30 AM & 2.30 PM	
12	19	9	P-35 Benaras Road (Near Bose Company)	7.30 AM & 2.30 PM	
13	20	9	40, Benaras Road (Near Pipasha Hotel)	7.30 AM & 2.30 PM	
14	101	9	P-51A Benaras Road(Near GPS School)	7.30 AM & 2.30 PM	
15	21	11	93, Salkia School Rd. (Near Natun Mandir).	7.30 AM & 2.30 PM	
16	22	12	6,Salkia School Road (In front of Hoogly Dock)	7.30 AM & 2.30 PM	
17	23	13	70,Dr.Abani Dutta Road (Near Radha Service)	7.30 AM & 2.30 PM	Regular 5 to 6 times minimum, if required more than 6 times
18	24	14	Low label Road (Opp.K.P.T Quarter .)	7.30 AM & 2.30 PM	
19	26	16	432, G.T. Road (Behid Fire Service)	7.30 AM & 2.30 PM	
20	27	17	256, P.T. ROAD (NEAR GORA BAZAR)	7.30 AM & 2.30 PM	
21	28	18	116, DESHAPRAN SASMAL ROAD (OPP. I.R BELILIOUS LANE)	7.30 AM & 2.30 PM	
22	32	22	128, M.S.P.C.Lane (On East West Road)	7.30 AM & 2.30 PM	
23	33	22	Makhardha Road Junction Jeliya Para (Below Transformaer)	7.30 AM & 2.30 PM	

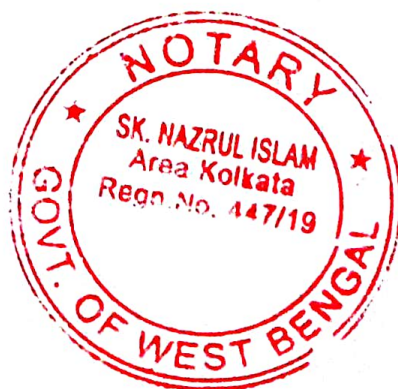


- 34 -

Sl. No	VAT Sl. No	Ward No	Location of vats	Timing	Remarks
24	34	22	16/1/1, Natabar Pal Road (Suvanjal vat)	7.30 AM & 2.30 PM	
25	36	23	3/3, Kallpada Chakraborty Lane (Near Kadamtala Bazar)	7.30 AM & 2.30 PM	
26	37	23	In front of 22, Makhardha road (PATA SHOP)	7.30 AM & 2.30 PM	
27	38	23	In front of 116/2, Makhardha road (DHAI GHOR)	7.30 AM & 2.30 PM	
28	39	23	In front of 80, Makhardha road (SHANPUR MORE)	7.30 AM & 2.30 PM	
29	40	24	In front of 95, Deshapran Sasmal Road (ARNOPURNA)	7.30 AM & 2.30 PM	
30	41	24	In front of 180, N.S. Road (HALDER PARA)	7.30 AM & 2.30 PM	
31	42	24	In front of 129, N.S. Road (KHRUT VAT)	7.30 AM & 2.30 PM	
32	43	24	In front of 82, N.S. Dutta Road (BASTI VAT)	7.30 AM & 2.30 PM	
33	44	24	In front of 112, N.S. Dutta Road (KALACHAND VAT)	7.30 AM & 2.30 PM	
34	45	24	In front of 126/1, N.S. Dutta Road (POWER HOUSH)	7.30 AM & 2.30 PM	
35	57	26	251/2, N.S. Road. (Near Surkikal)	7.30 AM & 2.30 PM	
36	58	26	In front of 1, Madhab Ghosh Lane.	7.30 AM & 2.30 PM	
37	63	29	19, NITYADHAN MUKHERJEE ROAD (NEAR HOWRAH POLICE STATION)	7.30 AM & 2.30 PM	
38	64	29	OPP, 4/2, KARTICK CHANDRA DUTTA ROAD (NEAR P.W.D. OFFICE)	7.30 AM & 2.30 PM	
39	65	29	RAMKRISHNAPUR GHAT	7.30 AM & 2.30 PM	
40	66	29	OPP. 5, NITYADHAN MUKHERJEE ROAD (NEAR LIONS HOSPITAL)	7.30 AM & 2.30 PM	
41	68	30	In front of 9, Gangadhar Mukherjee Road.	7.30 AM & 2.30 PM	
42	69	32	128, Ramkrishnapur Lane	7.30 AM & 2.30 PM	
43	71	35	95, Jagat Banerjee Ghat Road. (Near Shibpur Burning Ghat)	7.30 AM & 2.30 PM	
44	72	36	In front of 493/B/1, G.T. Road.	7.30 AM & 2.30 PM	
45	78	37	Opp. 97/3/7/1 Khettra Banerjee Lane	7.30 AM, 11.30 AM & 3.30 PM	Minimum 3 times, if required more than 3 times
46	79	38	23, Onkarmal Jetia Road. (In front of Sector Office)	6.30 AM & 2.30 PM	
47	81	38	90/3, Sarat Chatterjee Road. (Chatterjee Hut Bazar)	6.00 AM & 2.30 PM	
48	83	38	In front of 107, Lakshminarayantola Road.	7.30 AM & 2.30 PM	
49	84	38	28/9 College Road. (Near F.C.I.)	7.30 AM & 2.30 PM	
50	85	38	97, Andul Road (side of GKW)	7.30 AM & 2.30 PM	
51	87	39	182, Andul Road. (Near Amtola O.P)	7.30 AM & 2.30 PM	



Sl. No	VAT Sl. No	Ward No	<u>Location of vats</u>	<u>Timing</u>	<u>Remarks</u>
52	90	39	5,B.G.Road.(In front of Post Office)	7.30 AM & 2.30 PM	
53	91	39	39,B.G.Road.(in front of B.Garden gate)	7.30 AM & 2.30 PM	
54	97	40	In front of 376,Sarat Chatterjee Road .	7.30 AM & 2.30 PM	
55	99	41	Danesh sk lane .(Opp. Power house)	7.30 AM & 2.30 PM	
56	100	41	Danesh Sk Lane .(Near New C.T.C Bus Stand)	7.30 AM & 2.30 PM	
57	105	42	222/4, Mahendra Bhattacharjee Road.(Near Jana Bari)	7.30 AM & 2.30 PM	
58	112	44	In front of 790, Sarat Chatterjee Road.	7.30 AM & 2.30 PM	
59	113	44	1/2/1, S.C. Road (Sinjan Guest House)	7.30 AM & 2.30 PM	



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WARD WISE VAT LIST

<u>Name</u>	<u>Designation</u>	<u>Present Posting</u>	<u>Proposed Posting</u>	<u>VAT Sl. No</u>	<u>Cont. No.</u>	<u>Remarks</u>
Rabi Poddar	Vat Supervisor	Sector 1A Ward 1	62/2, J.N. Mukherjee Road(Chara Vat)	1	9051859794	
Ratan Mukherjee	Vat Supervisor	Sector 1A Ward 1	Infront of 49,Jay Bibi Road	2	8910240429	
Malay Das (MONDAY & TUESDAY HAT COLLITION)	Vat Supervisor	Sector 1A Ward 1	56/1, J.N. Mukherjee road (Maya cinema hall)	3	7980715739	
Bapi Biswas (MONDAY & TUESDAY HAT COLLITION)	Vat Supervisor	Sector 1A Ward 2	103/104, Naskar para Rd, (Hanuman School).	4	8978891508	
Ajit Singh	Vat Supervisor	Sector 1A Ward 3	286/289,G,T, Rd. (Near B.K. Steel)	5	9836743132	
Prasenjit Ghosh	Vat Supervisor	Sector 1A Ward 3	94,Dharmatala Rd,(Near Bazar)	6	9681158707	
Ayan Sahani	Vat Supervisor	Sector 1A Ward 4	144/145,J.N. Mukherjee Rd. (Tirupati Jute Mill)	7	9804395493	
Biswarup Bose	Vat Supervisor	Sector 1A Ward 4	182,J.N. Mukherjee Rd. (Near Om Development)	8	9831701907	
Dipankar Dutta	Vat Supervisor	Sector 1A Ward 4	Infront of 220,Naskar Para Rd.	9	8697344186	
Sofu Kumar Das	Vat Supervisor	Sector 1A Ward 11	34/35,Sri Arabinda Rd. (Near Picadilly Cinema)	10	9883507527	
Ravi K. Gupta	Vat Supervisor	Sector 1A Ward 1	Infront of 130, Dharmatala Rd.	11	9674985290	
Kalpada Mallick	Vat Supervisor	Infront of 130, Dharmatala Rd.	As Sector in Charge. Will be decided in BOA meeting.		8420704506	
Raju Bera	SWM Supervisor	Sector 1B	"D" Road (Near Kedriya Vidyalaya)	12	8013968711	
Raju Bera	SWM Supervisor	Sector 1B	2/2 Jhil Road (Near Purbali Club)	31	8013968711	
RAVI GUPTA	Vat Supervisor	Sector 2A Ward 12	85, 'O' Road Chawk Para Bazar	13	7044197437	
RAVI GUPTA	Vat Supervisor	Sector 1B Ward 8	P-85,Benaras Road(Near Dabur Company)	14	7044197437	
KUNAL MAZUMDER	Vat Supervisor	Sector 1B Ward 8	P-115,Benaras Road(Near Ex-Speaker's House)	15	9836694504	
KUNAL MAZUMDER	Vat Supervisor	Sector 1B Ward 8	P-162,Benaras Road,(Oppo,Supreme Works)	16	9836694504	

Name	Designation	Present Posting	Proposed Posting	VAT Sl. No.	Cont. No.	Remarks
Chandu Tewari (MONDAY & TUESDAY HAT COLLISION)	Vat Supervisor	Sector 2A Ward 15	"F" Road (Near Khatal)	62	8100410734	
LALTU ROY	Vat Supervisor	Sector 2A Ward 15	50, Benaras Road (Near Burial Ground)	17	8240255525	
LALTU ROY	Vat Supervisor	Sector 1B Ward 9	7, Benaras Road (Near Bamungachi Bazar)	18	8240255525	
Sajal Dey	Vat Supervisor	Sector 2A Ward 12	P-35 Benaras Road (Near Bose Company)	19	8622082231	
AVJIT DEY	Vat Supervisor	Sector 1B Ward 9	40, Benaras Road (Near Pipasha Hotel)	20	9123676235	
AVJIT DEY	Vat Supervisor	Sector 1B Ward 9	P-51A Benaras Road (Near GPS School)	101	9123676235	
Rabin Manna (MONDAY & TUESDAY HAT COLLISION)	Vat Supervisor	Sector 2A Ward 15	M.S.P.C Lane (Near Rail Track)	104	8442921679	
MD. LAEK AHMED	SWM Supervisor	Sector 1B	47/2, M.S.P.C Lane (Near Hindi School)	111	7628000750	
MD. LAEK AHMED	SWM Supervisor	Sector 1B	In front of 27, Dasharath Ghosh Lane.	139	7628000750	
SOUBRAJ GHOSH	SWM Supervisor	Sector 1B	In front of 3 "W" Road Road	160	8820305444	
SOUBRAJ GHOSH	SWM Supervisor	Sector 1B	Shanpur Shibtala	161	8820305444	
AM ARAFAT	SWM Supervisor	Sector 1B	Birajmoyee Road (Jhora Vat)	162	7003796042	
Sarmit Singh	Vat Supervisor	Sector 2A Ward 12	"V" Road (Near Netaji School)	164	7003687297	
BIDYUT MANNA	Vat Supervisor	Sector 1B	Uttar Shanpur (Near Tat Company)	174	9830785334	
Dillip Dutta	Vat Supervisor	Sector 1A Ward 5	93, Salkia School Rd. (Near Natun Mandir).	21	7626822321	
PIYAL DAS	Vat Supervisor	Sector 2A Ward 12	6, Salkia School Road (In front of Hoogly Dock)	22	8013711224	
SOUGATA SARKAR	Vat Supervisor	Sector 2A Ward 13	70, Dr. Abani Dutta Road (Near Radha Service)	23	6290231972	
RAJA SAHA	Vat Supervisor	Sector 2A Ward 14	Low label Road (Opp. K.P.T Quarter .)	24	8820417098	
ABHOY GHOSH	Vat Supervisor	Sector 2A Ward 15	Fakir Bagan (Car Shed)	25	7439718988	
Sanjay Dhanuka	Vat Supervisor	Sector 2A Ward 13	432, G.T. Road (Behind Fire Service)	26	8910826328	

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Name	Designation	Present Posting	Proposed Posting	VAT Sl. No	Cont. No.	Remarks
AMRENDRA NATH KOLEY	Vat Supervisor	Sector 2B Ward 17	256, P.T. ROAD (NEAR GORA BAZAR)	27	8420897544	
BINOD KR. SINGH	Vat Supervisor	Sector 2B Ward 18	Proposed to look after Ward no. 15, Sector 2A		9331064670	
Suresh Sahani	Vat Supervisor	Sector 2B Ward 17	116, DESHAPRAN SASMAL ROAD (OPP. I.R BELILIOUS LANE)	28	9163633062	
DIBAKAR PAL	Vat Supervisor	Sector 3B Ward 20	36/4, Harachand Mukherjee Lane. (Near Bazar)	29	8013990441	
DIBAKAR PAL	Vat Supervisor	Sector 3B Ward 20	34, Gangaram Bairagi Lane. (Near Hazi Nagar Club)	30	8013990441	
MD.JAMALUDDIN	Vat Supervisor	Sector 3A Ward 22	128, M.S.P.C. Lane (On East West Road)	32	8240935462	
SAPTARSHI RANJAN BANERJEE	SWM Supervisor	Sector 3A Ward 22	Makhardha Road Junction Jeliya Para (Below Transformaer)	33	9858856987	
TANMOY PARAL	SWM Supervisor	Sector 3A Ward 22	16/1/1, Natabar Pal Road (Suvanjal vat)	34	9339002227	
JAGGU ROY	SWM Supervisor	Sector 3A Ward 22	129, Balilious Road (kaloar potti vat)	35	9679924916	
ASIT RAKSHIT (MONDAY & TUESDAY HAT COLLISION)	Vat Supervisor	Sector 3A Ward 23	3/3, Kalipada Chakraborty Lane (Near Kadamtala Bazar)	36	9830730820	
SANKAR MONDAL	MTH	Sector 3A Ward 23	In front of 22, Makhardha road (PATA SHOP)	37	7278855073	
SUVENDU ROY	SWM Supervisor	Sector 3A Ward 23	In front of 116/2, Makhardha road (DHAI GHOR)	38	6289717413	
MD JALALLUDDIN	SWM Supervisor	Sector 3A Ward 23	In front of 80, Makhardha road (SHANPUR MORE)	39	9051485030	
PARTHA KUNDU	Vat Supervisor	Sector 3A Ward 24	In front of 95, Deshapran Sasmal Road (ARNOPURNA)	40	9831539594	
SANJIB GOSWAMI	MTH	Sector 3A Ward 24	In front of 180, N.S. Road (HALDER PARA)	41	9830476941	
AMARDIP GUPTA	Vat Supervisor	Sector 3A Ward 24	In front of 129, N.S. Road (KHRUT VAT)	42	7439006312	
RAHUL GHOSH	SWM Supervisor	Sector 3A Ward 24	In front of 82, N.S. Dutta Road (BASTI VAT)	43	7003773685	
ARJIT DAS	MTH	Sector 3A Ward 24	In front of 112, N.S. Dutta Road (KALACHAND VAT)	44	6290164679	
SUMAN DAY	SWM Supervisor	Sector 3A Ward 24	In front of 126/1, N.S. Dutta Road (POWER HOUSH)	45	7980324751	
SURAJIT DEY	SWM Supervisor	Sector 3A Ward 25	In front of 26/22, Koipukur Lane (MAJHAR VAT FRONT OF FLAT)	46		
SOUNAK CHATTERJEE	SWM Supervisor	Sector 3A Ward 25	In front of 26/48, Koipukur Lane (KATHER DORGHA)	47	6289942661	
SWARUP DEY	Vat Supervisor	Sector 3A Ward 25	In front of 26/12, Koipukur Lane (JATIO SHANGO CLUB)	48	9748080010	
ASHIM BASU MALLICK	SWM Supervisor	Sector 3A Ward 25	In front of 54/1/2, Swami Vivakananda Road (SCHOOL VAT)	49	6289250875	
		Sector 3A	In front of 110/3, Swami Vivakananda Road (KANCH			

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Name	Designation	Present Posting	Proposed Posting	VAT Sl. No	Cont. No.	Remarks
TAPAS PATRA	SWM Supervisor	Sector 3A Ward 25	Bostom Para Bazar	51	6290905315	
PARTHA SARATHI ROUL	Vat Supervisor	Sector 3A Ward 25	In front of 44/46/1,Nabin Senapati Lane(TRANSFORMAR VAT)	52	8240215949	
PARTHA SARATHI ROUL	Vat Supervisor	Sector 3A Ward 25	Sarat Bose Lane (Bose Bazar vat)	53	8240215949	
PARTHA SARATHI ROUL	Vat Supervisor	Sector 3A Ward 25	In front of 31/A/1,Olabibitola Lane (BEJ PUKUR)	54	8240215949	
SATYENDRA PASWAN	SWM Supervisor	Sector 3A Ward 25	In front of 61/2,Swami Vivakananda Road(AMAR SHANG VAT)	55	7003403959	
SOUVICK GIRI	Vat Supervisor	Sector 3B Ward 26	In front of 1,Godadhar Mistri Lane (KALIKA SWEET SHOP)	56	7003753860	
SOUMENDRANATH GHOSH	Vat Supervisor	Sector 3B Ward 26	251/2,N.S.Road.(Near Surkikal)	57	6290254151	
SAMAR SAMANTA	Vat Supervisor	Sector 3B Ward 26	In front of 1,Madhab Ghosh Lane.	58	7044322949	
Subhankar Pal	SWM Supervisor	Sector 3B Ward 26	In front of 7/1,Ganga Mohini Road.	59	8910570140	
Subhankar Pal	SWM Supervisor	Sector 3B Ward 26	In front of 9, Ganga Mohini Road.	60	8910570140	
Ayan Pal	SWM Supervisor	Sector 3B Ward 26	In front of 69/2,Dayal Banerjee Road.	61	9123997724	
PANKAJ KR. RAUTH	Vat Supervisor	Sector 2B Ward 29	19, NITYADHAN MUKHERJEE ROAD (NEAR HOWRAH POLICE STATION)	63	7685886517	
PARTHA SANTRA	Vat Supervisor	Sector 2B Ward 29	OPP, 4/2, KARTICK CHANDRA DUTTA ROAD (NEAR P.W.D . OFFICE)	64	8902185820	
JITENDRA SINGH	Vat Supervisor	Sector 2B Ward 29	RAMKRISHNAPUR GHAT	65	8584971611	
RATAN KRISHNA SAHA	Vat Supervisor	Sector 2B Ward 29	OPP. 5, NITYADHAN MUKHERJEE ROAD (NEAR LIONS HOSPITAL)	66	9836567822	
ASHIM CHONGDER	Vat Supervisor	Sector 2B Ward 29	20, ROUND TANK LANE	67	9836745798	
AJAY GUPTA	Vat Supervisor	Sector 4A Ward 30	In front of 9,Gangadhar Mukherjee Road.	68	9143522600	
ANIRBAN PATRA (MONDAY & TUESDAY HAT COLLITION)	Vat Supervisor	Sector 4A Ward 32	In front of 52,Baje Shibpur Road.	69	9830682510	
RAJA MUKHERJEE	Vat Supervisor	Sector 4B Ward 35	11, R.N.R.C.Ghat Road (Near Jute Mill)	70	8902326259	
RAJA MUKHERJEE	Vat Supervisor	Sector 4B Ward 35	95,Jagat Banerjee Ghat Road. (Near Shibpur Burning Ghat)	71	8902326259	
SK. MAIDUL ISLAM	Vat Supervisor	Sector 4A Ward 36	In front of 493/B/1,G.T.Road.	72	8777591349	
NOOR ALI	Vat Supervisor	Sector 4A Ward 36	Opp.1, Cowies Ghat Road.	73	9681348099	
Kumar Mahib	SWM Supervisor	Sector 4A	Opp.12/13, Cowies Ghat Road	74	8681348099	

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<u>Name</u>	<u>Designation</u>	<u>Present Posting</u>	<u>Proposed Posting</u>	<u>VAT Sl. No</u>	<u>Cont. No.</u>	<u>Remarks</u>
Arindam Bain	SWM Supervisor	Sector 4A Ward 36	Opp.102/3, Cowies Ghat Road.	75	9874423034	
Satish Kumar	SWM Supervisor	Sector 4A Ward 36	Opp.19,G.C.R.C.Ghat Road.	76	9628012075	
Ranjit Roy	Vat Supervisor	Sector 4A Ward 36	Opp.28,G.C.R.C.Ghat Road.	77	9804253153	
Debraj Roy	SWM Supervisor	Sector 4A Ward 37	Opp.97/3/7/1 Khettra Banerjee Lane	78	8013725755	
DIP KUMAR DAS	Vat Supervisor	Sector 4B Ward 38	23,Onkarmal Jetia Road.(In front of Sector Office)	79	6290249936	
Debabrata Debnath	SWM Supervisor	Sector 4B Ward 38	235,Sarat Chatterjee Road .(Near Talab)	80	6291125998	
Satyabrata Saha	SWM Supervisor	Sector 4B Ward 38	90/3,Sarat Chatterjee Road .(Chatterjee Hut Bazar)	81	7044862298	
Sourav Patra	SWM Supervisor	Sector 4B Ward 38	30/1/1,Carry Road.(Near Kach Kol)	82	7980728565	
Pinaki Das	MTS	Sector 4B Ward 38	In front of 107,Lakshminarayantola Road.	83	8777061389	
BINOD KR. SHAW	Vat Supervisor	Sector 4B Ward 38	28/9 College Road.(Near F.C.I.)	84	9143501270	
Provat Kr. Maitty	SWM Supervisor	Sector 4B Ward 38	97,Andul Road (side of GKW)	85	9830615053	
Sonam Maitty	MTS	Sector 4B Ward 39	17/2/1, Danesh Sk. Lane (Near Math)	86	8420176883	
Tapas Bose	Vat Supervisor	Sector 4B Ward 39	182,Andul Road .(Near Amtola O.P)	87	9433784971	
Sujev Sarkar	MTS	Sector 4B Ward 39	71/3,Danesh Sk.Lane.(Near Super Market)	88	8777844183	
Jayanta Kundu	SWM Supervisor	Sector 4B Ward 39	24/1,Danesh Sk.Lane.(Inside Govt. Quarter)	89	9433673681	
Kanchan Manna	SWM Supervisor	Sector 4B Ward 39	5,B.G.Road.(In front of Post Office)	90	9830477491	
BISWANATH SAHA	Vat Supervisor	Sector 4B Ward 39	39,B.G.Road.(In front of B.Garden gate)	91	9674240047	
Sudip Bose	MTS	Sector 4B Ward 39	In front of 33, Shalimar Road.	92	9831143497	
Somnath Roy	MTS	Sector 4B Ward 39	In front of 2/3,Raj Kishore Roychowdhury Road.	93	8017009397	
Avijit Bhulya	SWM Supervisor	Sector 4B	In front of 1, Lower Foreshore Road.	94	9875579349	

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Name	Designation	Present Posting	Proposed Posting	VAT SL No	Cont. No.	Remarks
Bimlesh Singh (Monday & Tuesday Hat Collection)	Vat Supervisor	Sector 4B Ward 39	In front of 5, Lower Foreshore Road.	95	7003255316	
Rejaul Mollah	SWM Supervisor	Sector 4B Ward 40	In front of 17, Debendra Ganguly Road.	96	9073843668	
Haider Ali	SWM Supervisor	Sector 4B Ward 40	In front of 376, Sarat Chatterjee Road .	97	9073843668	
MANIK MAJUMDER	Vat Supervisor	Sector 4B Ward 40	In front of 17, Bharpara Road .	98	9051774894	
BISWANATH ROUTH	Vat Supervisor	Sector 5A Ward 41	Danesh sk lane .(Opp. Power house)	99	6290304030	
BISWANATH ROUTH	Vat Supervisor	Sector 5A Ward 41	Danesh Sk Lane .(Near New C.T.C Bus Stand)	100	6290304030	
Somnath Mitra	Vat Supervisor	Sector 5A Ward 41	51/3, Nabanaritola 1st bye Lane. (Near Maila Depot)	102	9836131416/7003324653	
Somnath Mitra	Vat Supervisor	Sector 5A Ward 41	58/1, Buxarah Village Road .(Near Kushum Kumari Vidyapith)	103	9836131416/7003324653	
SHAKIL AHMED (MONDAY & TUESDAY HAT COLLITION)	Vat Supervisor	Sector 5A Ward 42	222/4, Mahendra Bhattarcharjee Road.(Near Jana Bari)	105	8582826092	
PALASH HAZRA (MONDAY & TUESDAY HAT COLLITION)	Vat Supervisor	Sector 5A Ward 42	Opp. Of 41/12 Tanti Para Lane.	106	9874035427	
RAJU ADAK	SWM Supervisor	Sector 3A Ward 43	31/29, Brindaban Mallick Lane (Near Anath Bandhu School)	107	6290254151	
DANONJAY DAS	Vat Supervisor	Sector 3A Ward 43	H.I.T Bali Gola vat	108	9051853380	
ABHISHAK PAUL	Vat Supervisor	Sector 3A Ward 43	Dumurjola Radha Gobindo Ashram	109	7003706761	
Subhamoy Sarkar	SWM Supervisor	Sector 3A Ward 43	Jhil Par Vat Near Sibaji Sangha	110	6290157071	
Pranab Mitra	Vat Supervisor	Sector 5A Ward 44	In front of 790, Sarat Chatterjee Road.	112	9432958368/9733507537	
REYAZUDDIN ANSARI (MONDAY & TUESDAY HAT COLLITION)	Vat Supervisor	Sector 5A Ward 44	1/2/1, S.C. Road (Singer Guest House)	113	9748495311	
ANIRBAN MAJUMDER (MONDAY & TUESDAY HAT COLLITION)	Vat Supervisor	Sector 5C Ward 45	NATIONAL PLACE VAT NO.1	114	8777588809	Adjacent vat
ANIRBAN MAJUMDER (MONDAY & TUESDAY HAT COLLITION)	Vat Supervisor	Sector 5C Ward 45	NATIONAL PLACE VAT NO.2	115	8777588809	Adjacent vat
ANIRBAN MAJUMDER (MONDAY & TUESDAY HAT COLLITION)	Vat Supervisor	Sector 5C Ward 45	NATIONAL PLACE VAT NO.3	116	8777588809	Adjacent vat

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Name	Designation	Present Posting	Proposed Posting	VAT Sl. No	Cont. No.	Remarks
ANIRBAN MAJUMDER (MONDAY & TUESDAY HAT COLLISION)	Vat Supervisor	Sector 5C Ward 45	NATIONAL PLACE VAT NO.4	117	8777588809	Adjacent vat
ANIRBAN MAJUMDER (MONDAY & TUESDAY HAT COLLISION)	Vat Supervisor	Sector 5C Ward 45	NATIONAL PLACE VAT NO.5	118	8777588809	Adjacent vat
ASHIS PANDIT	Vat Supervisor	Sector 5C Ward 45	SANTRAGACHI JHIL VAT	119	8017463593	Adjacent vat
ASHIS PANDIT	Vat Supervisor	Sector 5C Ward 45	GOVT. COLONY VAT	120	8017463593	Adjacent vat
BIMAL ROY	Vat Supervisor	Sector 5C Ward 45	VILLAGE RD. SARAT POLLY VAT	121	7493186137	Adjacent vat
BIMAL ROY	Vat Supervisor	Sector 5C Ward 45	VILLAGE RD. THAKUR PUKUR VAT	122	7493186137	Adjacent vat
BIMAL ROY	Vat Supervisor	Sector 5C Ward 45	CHANDMARI RD. AJANTA HOUSING VAT	123	7493186137	Adjacent vat
MD. SHAHEED	Vat Supervisor	Sector 5C Ward 45	ROKIYA BEGAM RD. THANA MAKUA VAT	124	9331316496	Adjacent vat
MD. SHAHEED	Vat Supervisor	Sector 5C Ward 45	SATYAN BOSE RD. NAZIR GANJ VAT	125	9331316496	Adjacent vat
RAHUL BIN	SWM Supervisor	Sector 5D	Sultan pur.(Mithu Dir Vat)	126	8777796320	Adjacent vat
Nurul Hasan Khan	Vat Supervisor	As a Sector in Charge Sector 5D			9836832869	Adjacent vat
RAHUL BIN	SWM Supervisor	Sector 5D	Sultan Pur.(Bash Tala Vat)	127	8777796320	Adjacent vat
DIPAK DASGUPTA	SWM Supervisor	Sector 5D	Rabindra Nagar Vat.	128	9681113091	Adjacent vat
DIPAK DASGUPTA	SWM Supervisor	Sector 5D	Subhas Pally Bazar Vat.	129	9681113091	Adjacent vat
DIPAK DASGUPTA	SWM Supervisor	Sector 5D	Subhas Pally Udyan Vat.	130	9681113091	Adjacent vat
Soumya Samanta	Vat Supervisor	Data Entry Operator, Seector 5B	Press 2nd Gate	131	8777069254	Adjacent vat
Soumya Samanta	Vat Supervisor	Data Entry Operator, Seector 5B	Sitaram Khara Gola (Opp.)	132	8777069254	Adjacent vat
VIVEKANANDA DAS (MONDAY & TUESDAY HAT COLLISION)	Vat Supervisor	Sector 5B	Mallick Para Masjid	133	8777268803	Adjacent vat
Soumya Samanta	Vat Supervisor	Sector 5B	Volley Ball Math,	134	8777069254	Adjacent vat
Soumya Samanta	Vat Supervisor	Sector 5B	UBI	135	8777069254	Adjacent vat
Soumya Samanta	Vat Supervisor	Sector 5B	Sudarsan Hotel.	136	8777069254	Adjacent vat

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Name	Designation	Present Posting	Proposed Posting	VAT Sl. No	Cont. No.	Remarks
Anik Chakraborty	SWM Supervisor	Sctor 5B	Sunil Da House.	137	9674329157	Adjacent vat
Anik Chakraborty	SWM Supervisor	Sctor 5B	Arobinda Park.	138	9674329157	Adjacent vat
Anik Chakraborty	SWM Supervisor	Sctor 5B	Hospital Road Netaji Statue.	140	9674329157	Adjacent vat
Anik Chakraborty	SWM Supervisor	Sctor 5B	Axis Bank (ATM).	141	9674329157	Adjacent vat
Anik Chakraborty	SWM Supervisor	Sctor 5B	Sundar Para More (Raja Tea Shop).	142	9674329157	Adjacent vat
SOMNATH DAS	Vat Supervisor	Sctor 5B	Sundar Para (Wall Side).	143	8240676619	Adjacent vat
SOMNATH DAS	Vat Supervisor	Sctor 5B	Nayabaji More.(Ration Shop)	144	8240676619	Adjacent vat
SOMNATH DAS	Vat Supervisor	Sctor 5B	Moukhali Jubo Bayam Samiti.	145	8240676619	Adjacent vat
SOMNATH DAS	Vat Supervisor	Sctor 5B	Patkua Vat.	146	8240676619	Adjacent vat
SOMNATH DAS	Vat Supervisor	Sctor 5B	Dharsa Math.	147	8240676619	Adjacent vat
ANUP KR. DAS	SWM Supervisor	Sctor 5B	Govt. Colony Dakshina Pally Club	148	983615297	Adjacent vat
ANUP KR. DAS	SWM Supervisor	Sctor 5B	T.M.C Party Office.	149	983615297	Adjacent vat
ANUP KR. DAS	SWM Supervisor	Sctor 5B	Dhalai Karkhana.(Common)	150	983615297	Adjacent vat
ANUP KR. DAS	SWM Supervisor	Sctor 5B	Kaji Para.	151	983615297	Adjacent vat
ANUP KR. DAS	SWM Supervisor	Sctor 5B	Milani Pathagar.(Chowdhury Para)	152	983615297	Adjacent vat
VIVEKANANDA DAS (MONDAY & TUESDAY HAT COLLECTION)	Vat Supervisor	Sctor 5B	Prabir Babri Karkhana.(Garage)	153	8777268803	Adjacent vat
VIVEKANANDA DAS (MONDAY & TUESDAY HAT COLLECTION)	Vat Supervisor	Sctor 5B	Mallick Para Rong Karkhana	154	8777268803	Adjacent vat
VIVEKANANDA DAS (MONDAY & TUESDAY HAT COLLECTION)	Vat Supervisor	Sctor 5B	Mallick Para Eid Gha	155	8777268803	Adjacent vat
LIAQUAT ALI	Vat Supervisor	Sctor 5B	Kalpana Laboratory. (Common)	156	9330066497	Adjacent vat
LIAQUAT ALI	Vat Supervisor	Sctor 5B	Bakshi Bagan (Jana Kalyan).	157	9330066497	Adjacent vat
LIAQUAT ALI	Vat Supervisor	Sctor 5B	Pallab Pukur (Bharat Mata).	158	9330066497	Adjacent vat
LIAQUAT ALI	Vat Supervisor	Sctor 5B	Khayer Bagan(Palli Mangal)	159	9330066497	Adjacent vat
LIAQUAT ALI	Vat Supervisor	Sctor 5B	Panchanantala (Dhalal Karkhana). (Common)	163	9330066497	Adjacent vat
TAPAS MALLICK	Vat Supervisor	Sctor 5B	Piko Hydraulic.(Ambika Kundu Lane) (Common)	165	9143612100	Adjacent vat
TAPAS MALLICK	Vat Supervisor	Sctor 5B	Shlb Mandir (Ambika Kundu Lane)	166	9143612100	Adjacent vat
TAPAS MALLICK	Vat Supervisor	Sctor 5B	Ambika Kundu Bye Lane (Buror Vat)	167	9143612100	Adjacent vat
TAPAS MALLICK	Vat Supervisor	Sctor 5B	Kach Kal Goll (Boro Babar Mandir).	168	9143612100	Adjacent vat
TAPAS MALLICK	Vat Supervisor	Sctor 5B	Kultala Vat.	169	9143612100	Adjacent vat
TAPAS MALLICK	Vat Supervisor	Sctor 5B	Sankar Math.	170	9143612100	Adjacent vat
Subhajit Banerjee	MTS	Sector 5B	Kamardanga (Sitala Mandir).	171	9804165092	Adjacent vat

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Name	Designation	Present Posting	Proposed Posting	VAT Sl. No	Cont. No.	Remarks
Subhajit Banerjee	MTS	Sector 5B	Kamardanga (Pachal Bhaban).	172	9804165092	Adjacent vat
Subhajit Banerjee	MTS	Sector 5B	In Front of Kolkata Police Training School (Common)	173	9804165092	Adjacent vat
Subhajit Banerjee	MTS	Sector 5B	Govt. Press.(1st Gate)	175	9804165092	Adjacent vat
Subhajit Banerjee	MTS	Sector 5B	Muchi Para Basti.(Sudhler Dokan)	176	9804165092	Adjacent vat
SUPRABHAT MOSHAT	Vat Supervisor	Sector 5B	New Bibek Vill.	177	8240315820	Adjacent vat
SUPRABHAT MOSHAT	Vat Supervisor	Sector 5B	Bhagar Dhar.	178	8240315820	Adjacent vat
SUPRABHAT MOSHAT	Vat Supervisor	Sector 5B	Hat Pukur Subhas Sangha.	179	8240315820	Adjacent vat
SUPRABHAT MOSHAT	Vat Supervisor	Sector 5B	Hat Pukur Bijoy Sangha.	180	8240315820	Adjacent vat
Abhijit Chowdhury	SWM Supervisor	Sector 5B	Hat Pukur Kali Mandir.	181	7980129122	Adjacent vat
Abhijit Chowdhury	SWM Supervisor	Sector 5B	Hat Pukur Dhalal Karkhana.	182	7980129122	Adjacent vat
Abhijit Chowdhury	SWM Supervisor	Sector 5B	Aru Para Basl Pukur.	183	7980129122	Adjacent vat
Sourav Dey	SWM Supervisor	Sector 5B	Aru Para Milan Sangha.	184	8240574045	Adjacent vat
Sourav Dey	SWM Supervisor	Sector 5B	Himangshu Ghosh House.	185	8240574045	Adjacent vat
Sourav Dey	SWM Supervisor	Sector 5B	Hat Pukur Gangi kol (Sar Factory)	186	8240574045	Adjacent vat
Sourav Dey	SWM Supervisor	Sector 5B	Agrodani Para (Sar Factory Pachil)	187	8240574045	Adjacent vat
RATAN DAS	Vat Supervisor	Sector 5E	Bharat Juit mill (Opp)(Howrah Amta Road)	188	9331883748	Adjacent vat
RATAN DAS	Vat Supervisor	Sector 5E	India Machinery (Howrah Amta Road)	189	9331883748	Adjacent vat
RATAN DAS	Vat Supervisor	Sector 5E	Dhar Company (Howrah Amta Road)	190	9331883748	Adjacent vat
GOUTAM DAS	SWM Supervisor	Sector 5E	Sangha Mitra Club (Kamar Danga Road)	191	9836873288	Adjacent vat
GOUTAM DAS	SWM Supervisor	Sector 5E	K.N. Company(Kamar Danga Road)	192	9836873288	Adjacent vat
GOUTAM DAS	SWM Supervisor	Sector 5E	Nabajagaran Math(Kamar Danga Road)	193	9836873288	Adjacent vat
GOUTAM DAS	SWM Supervisor	Sector 5E	Balok Sangha (Kamar Danga Road)	194	9836873288	Adjacent vat
GOUTAM DAS	SWM Supervisor	Sector 5E	Klshor Sangha(Kamar Danga Road)	195	9836873288	Adjacent vat
SUBHOJIT ROY	SWM Supervisor	Sector 5E	Sheyaldanga Health Home	196	8910897553	Adjacent vat

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<u>Name</u>	<u>Designation</u>	<u>Present Posting</u>	<u>Proposed Posting</u>	<u>VAT Sl. No</u>	<u>Cont. No.</u>	<u>Remarks</u>
SUBHOJIT ROY	SWM Supervisor	Sector 5E	Majher Para (Ray Bhaban)	197	8910897553	Adjacent vat
SUBHOJIT ROY	SWM Supervisor	Sector 5E	Majher Para (Manna House)	198	8910897553	Adjacent vat
RATAN DAS	Vat Supervisor	Sector 5E	Asha Bari ,(D.Canal Road)	199	9331883748	Adjacent vat
Rajdeep nandy	SWM Supervisor	Sector 5E	Somchandi Tola	200	8902205892	Adjacent vat
Rajdeep nandy	SWM Supervisor	Sector 5E	Bayam Samati	201	8902205892	Adjacent vat
Rajdeep nandy	SWM Supervisor	Sector 5E	Sibaji Sangha	202	8902205892	Adjacent vat
Rajdeep nandy	SWM Supervisor	Sector 5E	Anandamoye Ashram (D.Canal Road)	203	8902205892	Adjacent vat
SUSANTA DAS	Vat Supervisor	Sector 5E	HOWRAH AMTA ROAD Kalitola	204	9831756721	Adjacent vat
SUSANTA DAS	Vat Supervisor	Sector 5E	HOWRAH AMTA ROAD Hindustan Castling	205	9831756721	Adjacent vat
SUSANTA DAS	Vat Supervisor	Sector 5E	HOWRAH AMTA ROAD Matador Stand	206	9831756721	Adjacent vat
SANJOY PAUL	SWM Supervisor	Sector 5E	HOWRAH AMTA ROAD Kedernath Hospital	207	9874529540	Adjacent vat
SANJOY PAUL	SWM Supervisor	Sector 5E	HOWRAH AMTA ROAD Baltikuri Quarter	208	9874529540	Adjacent vat
SANJOY PAUL	SWM Supervisor	Sector 5E	HOWRAH AMTA ROAD (Sk Para)	209	9874529540	Adjacent vat
SUSANTA DAS	Vat Supervisor	Sector 5E	Kashipur Road (Jora Vat)	210	9831756721	Adjacent vat
VICTOR BANERJEE (MONDAY & TUESDAY HAT COLLITION)	Vat Supervisor	Sector 5E	BENARS ROAD Bag Para	211	9831366270	Adjacent vat
VICTOR BANERJEE (MONDAY & TUESDAY HAT COLLITION)	Vat Supervisor	Sector 5E	BENARS ROAD Howrah Motor	212	9831366270	Adjacent vat
VICTOR BANERJEE (MONDAY & TUESDAY HAT COLLITION)	Vat Supervisor	Sector 5E	Kashl Pur Yuba Gostl	213	9831366270	Adjacent vat
VICTOR BANERJEE (MONDAY & TUESDAY HAT COLLITION)	Vat Supervisor	Sector 5E	Kashl Pur Pukur Par	214	9831366270	Adjacent vat
SUSANTA DAS	Vat Supervisor	Sector 5E	Baltikuri Kallitola	215	9831756721	...

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<u>Name</u>	<u>Designation</u>	<u>Present Posting</u>	<u>Proposed Posting</u>	<u>VAT Sl. No.</u>	<u>Cont. No.</u>	<u>Remarks</u>
SANJOY PAUL	SWM Supervisor	Sector 5E	Gopal Das Pukur	216	9874529540	Adjacent vat





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Letter 213

Howrah Municipal Corporation

4, MAHATMA GANDHI ROAD, HOWRAH -711101
Tel : (91-33) 2638-3211-13, 2641-5218: Fax (+91-33)2641-5218/2214

Website - <https://www.mvhmc.in>
Conservancy Department

Memo No -47/ Cons./24-25

Date :-12.08.2024.

To,
Uday Construction
122/3/A/1, Brindabon Mullick Lane,
Howrah, West Bengal-711104

Name of the work: Construction & Renovation of drain along with cover slab at 1)23/24, Rameswar Malia lane to 3, Kartick Chandra Dutta Road, 2)541 to 545 G.T Road,3)537, G.T Road to 20 Round Tank Lane via Kartick Chandra Dutta Road,4)53/1/14 to 42, Bonbehari Bose Road5)27, Gopal Mukherjee Lane to 19, Nittadhan Mukherjee Road via Chintamani Dey Road,6)10, Biplabi Hiren Ghosh Sarani(Opposite Howrah Police Station)to 9 Church Road near Howrah Zilla School Gate, under Ward No-29, under H.M.C.

e-Tender ref. No. :-1824/Cons./23-24 Dated: - 05/03/2024. (SI No11)

Estimated Amount:-₹ 49,68,293/-

Adm. Approval No: COF/AA/23-24/1183, Date: 24/11/2023.

HMC GST No. 19AAALH0446H1Z9.

PUROBIKSHAN SCHEME MONITORING SYSTEM NO - CNV/079/24-25.

Sir,

This is to inform that HMC Authority has agreed to accept your offered price (₹)49,67,796.00/-including taxes which is 0.01% Below of the estimated amount (₹)49,68,293.00/-

Specification and other details as specified in tender document are to be followed strictly.

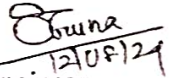
You are further directed to abide by regulations, like providing safety equipments etc. as stipulated in the prohibition of employment as manual scavengers & there Rehabilitation Rules, 2013 & more particularly, in Chapter -II thereof, in execution of your work.

The contract is to be performed within the provision of the latest rules & regulations of labour act in force.

Date of commencement should be reckoned as 13/08/2024 and work should have to be completed within 90 (ninety) days from the date of commencement as specified. Security deduction shall be made from the bill for the work as per rules of HMC.

The work mentioned here in shall be strictly entered under App. Monitoring System. Payment for mentioned work to be processed only on satisfactory completion of work with submission of all 3 stages photographs (viz. Pre work, ongoing work & post work).

This work order is issued as per approval of the Tender Committee meeting Dated - 06/07/2024 & Commissioner approval Dated-11/07/2024.


12/08/24

Assistant Engineer
(Conservancy Department)
Howrah Municipal Corporation

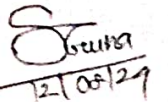
Date: 12/08/2024.

Memo No -47/Cons./ (1-7)/24-25.

Copy forwarded for information & necessary action to:-

- 1) Hon'ble Chairman, B.O.A, Howrah Municipal Corporation.
- 2) Commissioner, Howrah Municipal Corporation.
- 3) Controller of Finance, Howrah Municipal Corporation.
- 4) Secretary, Howrah Municipal Corporation.
- 5) Chief Accountant, Howrah Municipal Corporation.
- 6) Sri, Santu Naskar, Junior Engineer(H.I.T), Conservancy Department, Howrah Municipal Corporation.
- 7) Office Copy.




12/08/24

Assistant Engineer
(Conservancy Department)
Howrah Municipal Corporation

27



Howrah Municipal Corporation

4, MAHATMA GANDHI ROAD, HOWRAH - 711101
Tel: (+91-33) 2638-3211-13, 2641-5218; Fax (+91-33) 2641-5218/2214

Website - <https://www.mylmc.in>
Conservancy Department

Date :- 24/07/2024.

Memo No -30/ Cons./24-25

To,
Sayantika Enterprise
4/1/1, Umesh Banerjee Lane,
Howrah, West Bengal-711101

Name of the work: Construction & renovation of drain along with cover slab at (1)Baksara new Nanbanarita Hanuman Mandir to Baksara Bimolabedi,(2) Panchanantala Mandir to Kamini Para(3)P 49-2National Palace(4) Gopal Bera House to Palliunnayan Primary School(Faridpur Block)(5)Kona Pal House to 65, South Baksara Jogesh Sharma House (3 Bigha Area)(6)Village Road Loksamity Club to Sangha Villa(Near Vat),7)(7) Nisidh Ghosh House to Gita Mallick House(South Baksara), Under Ward no. 45, H.M.C.

e-Tender ref. No. :-1824/Cons./23-24 Dated: - 05/03/2024. (SI No-1)

Estimated Amount:- ₹ 43,81,093/-

Adm. Approval No: COF/AA/23-24/1317, Date: 09/01/2024

HMC GST No. 19AAALH0446H1Z9.

PUROBIKSHAN SCHEME MONITORING SYSTEM NO - CNV/077/24-25.

Sir,

This is to inform that HMC Authority has agreed to accept your offered price (₹)43,81,093.00/-including taxes which is ATPAR of the estimated amount (₹)43,81,093.00/-

Specification and other details as specified in tender document are to be followed strictly.

You are further directed to abide by regulations, like providing safety equipments etc. as stipulated in the prohibition of employment as manual scavengers & there Rehabilitation Rules, 2013 & more particularly, in Chapter -II thereof, in execution of your work.

The contract is to be performed within the provision of the latest rules & regulations of labour act in force.

Date of commencement should be reckoned as 25/07/2024 and work should have to be completed within 90 (Ninety) days from the date of commencement as specified. Security deduction shall be made from the bill for the work as per rules of HMC.

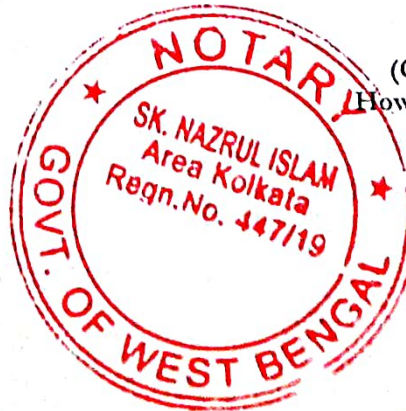
The work mentioned here in shall be strictly entered under App. Monitoring System. Payment for mentioned work to be processed only on satisfactory completion of work with submission of all 3 stages photographs (viz. Pre work, ongoing work & post work).

This work order is issued as per approval of the Tender Committee meeting Dated - 06/07/2024 & Hon'ble Chairman, B.O.A approval Dated-16/07/2024.

Memo No -30/Cons./ (1-7)/24-25.

Copy forwarded for information & necessary action to:-

- 1) Hon'ble Chairman, B.O.A, Howrah Municipal Corporation.
- 2) Commissioner, Howrah Municipal Corporation.
- 3) Controller of Finance, Howrah Municipal Corporation.
- 4) Secretary, Howrah Municipal Corporation.
- 5) Chief Accountant, Howrah Municipal Corporation.
- 6) Sri, Santu Naskar, Junieur Engineer(H.I.T), Conservancy Department, Howrah Municipal Corporation.
- 7) Office Copy.



S. Ghana
24/07/24
Assistant Engineer
(Conservancy Department)
Howrah Municipal Corporation

Date: 24/07/2024.

S. Ghana
24/07/24
Assistant Engineer
(Conservancy Department)
Howrah Municipal Corporation



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Howrah Municipal Corporation

4, MAHATMA GANDHI ROAD, HOWRAH -711101
Tel : (91-33) 2638-3211-13, 2641-5218: Fax (+91-33)2641-5218/2214

Website - <https://www.myhmc.in>
Conservancy Department

Memo No -24/ Cons./24-25

Date :-19/07/2024.

To,
S.N.J Enterprise
25/1, Mackenzie Lane,
Howrah, West Bengal-711101

Name of the work: Construction & renovation of drain with cover slab at (i)102/2, Naskarpara Road to 101/2/1, Guha Road, (ii)12/2, Guha Road to 17, Guha Road (iii) 93, Salkia School Road, Under H.M.C. Ward no. 2 & 11.

e-Tender ref. No. :-1824/Cons./23-24 Dated: - 23/02/2024. (SI No-13)

Estimated Amount:-₹ 18,52,348/-

Adm. Approval No: COF/AA/23-24/1465, Date: 09/01/2024

HMC GST No. 19AAALH0446H1Z9.

PUROBIKSHAN SCHEME MONITORING SYSTEM NO - CNV/071/24-25.

Sir,

This is to inform that HMC Authority has agreed to accept your offered price (₹)18,51,051.00/-including taxes which is 0.07% below of the estimated amount (₹)18,52,348.00/-

Specification and other details as specified in tender document are to be followed strictly.

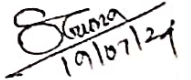
You are further directed to abide by regulations, like providing safety equipments etc. as stipulated in the prohibition of employment as manual scavengers & there Rehabilitation Rules, 2013 & more particularly, in Chapter -II thereof, in execution of your work.

The contract is to be performed within the provision of the latest rules & regulations of labour act in force.

Date of commencement should be reckoned as 20/07/2024 and work should have to be completed within 60 (sixty) days from the date of commencement as specified. Security deduction shall be made from the bill for the work as per rules of HMC.

The work mentioned here in shall be strictly entered under App. Monitoring System. Payment for mentioned work to be processed only on satisfactory completion of work with submission of all 3 stages photographs (viz. Pre work, ongoing work & post work).

This work order is issued as per approval of the Tender Committee meeting Dated - 06/07/2024 & Commissioner approval Dated-11/07/2024.


19/07/24

Assistant Engineer
(Conservancy Department)
Howrah Municipal Corporation

Memo No -24/Cons./ (1-7)/24-25.

Date: 19/07/2024.

Copy forwarded for information & necessary action to:-

- 1) Hon'ble Chairman, B.O.A, Howrah Municipal Corporation.
- 2) Commissioner, Howrah Municipal Corporation.
- 3) Controller of Finance, Howrah Municipal Corporation.
- 4) Secretary, Howrah Municipal Corporation.
- 5) Chief Accountant, Howrah Municipal Corporation.
- 6) Sri, Santu Naskar, Junior Engineer(H.I.T), Conservancy Department, Howrah Municipal Corporation.
- 7) Office Copy.




19/07/24

Assistant Engineer
(Conservancy Department)
Howrah Municipal Corporation



Howrah Municipal Corporation

4, MAHATMA GANDHI ROAD, HOWRAH - 711101

Tel: (91-33) 2638-3211-13, 2641-5218; Fax (91-33) 2641-5218/2214

Website - <https://www.mvhmc.in>

Conservancy Department

Memo No -48/ Cons./24-25

Date :-12/08/2024.

To,
Surya Construction
35, Library Road Balitikuri, Kalitala
Howrah, West Bengal-711113

Name of the work: Construction & renovation of drain with cover slab at (1)85, Narasingha Dutta Road(2)64, Deshpran Sasmal Road(near Panchomshango Club)(3)83/1, Deshpran Sasmal Road(near Vivekananda Club)(4) 96, Deshpran Sasmal Road(5)2/4, Joy Narayan babu Ananda Dutta Lane(6)72/1, B.P Lane(7)165, Netaji Subhas Road(8)127, Netaji Subhas Road(9)126, Netaji Subhas Road & new drain(10)12 no Joy Narayan babu Ananda Dutta Lane via 38 Joy Narayan babu Ananda Dutta Lane to102/1 Narasingha Dutta Road(11) Hem Chakraborty Lane near mosh khatal & construction of new drain at 8/6/1 Kailash Chandra Lane to 4 no Brindaban Mullick Lane Under Ward no. 24, H.M.C.

e-Tender ref. No. :-1824/Cons./23-24 Dated: - 05/03/2024. (Sl No-5)

Estimated Amount:-₹ 29,14,952/-

Adm. Approval No: COF/AA/23-24/1186, Date: 24/11/2023

HMC GST No. 19AAALH0446H1Z9.

PUROBIKSHAN SCHEME MONITORING SYSTEM NO - CNV/080/24-25.

Sir,

This is to inform that HMC Authority has agreed to accept your offered price (₹)29,14,952.00/-including taxes which is ATPAR of the estimated amount (₹)29,14,952.00/-

Specification and other details as specified in tender document are to be followed strictly.

You are further directed to abide by regulations, like providing safety equipments etc. as stipulated in the prohibition of employment as manual scavengers & there Rehabilitation Rules, 2013 & more particularly, in Chapter -II thereof, in execution of your work.

The contract is to be performed within the provision of the latest rules & regulations of labour act in force.

Date of commencement should be reckoned as 13/08/2024 and work should have to be completed within 75 (seventy five) days from the date of commencement as specified. Security deduction shall be made from the bill for the work as per rules of HMC.

The work mentioned here in shall be strictly entered under App. Monitoring System. Payment for mentioned work to be processed only on satisfactory completion of work with submission of all 3 stages photographs (viz. Pre work, ongoing work & post work).

This work order is issued as per approval of the Tender Committee meeting Dated - 06/07/2024 & Commissioner Dated- 11/07/2024.

Handwritten signature

Handwritten signature
Assistant Engineer
(Conservancy Department)
Howrah Municipal Corporation

Memo No -48/Cons./ (1-7)/24-25.

Date: 12/08/2024.

Copy forwarded for information & necessary action to:-

- 1) Hon'ble Chairman, B.O.A, Howrah Municipal Corporation.
- 2) Commissioner, Howrah Municipal Corporation.
- 3) Controller of Finance, Howrah Municipal Corporation.
- 4) Secretary, Howrah Municipal Corporation.
- 5) Chief Accountant, Howrah Municipal Corporation.
- 6) Sri, Santu Naskar, Junior Engineer(H.I.T), Conservancy Department, Howrah Municipal Corporation.
- 7) Office Copy.



Handwritten signature
Assistant Engineer
(Conservancy Department)
Howrah Municipal Corporation

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Howrah Municipal Corporation

Howrah Municipal Corporation, Howrah - 711001
Tel: 033-2612615, 2611113, 2611219, Fax: 033-2612691, 26102214
Website: <http://www.howrahmunicipal.gov.in>
E-mail: howrahmunicipal@howrahmunicipal.gov.in

Date: 19/07/2024

Memo No. 11/Cons./24-25

To,
The Engineer
22, Netaji Subhas Road,
Howrah, West Bengal - 711001

Name of the work: Construction & renovation of drain along with sewer slabs at 1113.00, 10.53.51 P.M. from 2nd Lane, 2551.01 P.M. from 1st Lane, 1113.00 P.M. from 2nd Lane, 4381, Arindra Mukherjee Lane, Under Ward No. 11, H.M.C.

• Tender No. 1164/Cons./23-24 Dated: 03/03/2024, ISI No: 81
• Estimated Amount: ₹ 19,56,972/-
• Appraisal No. COE/AA/23-24/1515, Date: 09/01/2024
• HMC GST No. 19AAAL1004G1H29
• ROBINSHAN SCHEME MONITORING SYSTEM NO.: GNY/068/23-25


This is to inform that HMC Authority has agreed to accept your offered price (₹) 19,56,972.00/- including taxes which is 100% of the estimated amount (₹) 19,56,972.00/-.

Specifications and other details as specified in tender document are to be followed strictly. You are further directed to abide by regulations, like providing safety equipments etc. as stipulated in the provisions of the bye-laws of the Corporation as manual scavengers & their Rehabilitation Rules, 2013 & more particularly, in Chapter -11 thereof, in execution of your work.

The work is to be performed within the provision of the latest rules & regulations of labour act in force. Date of commencement should be reckoned as 20/07/2024 and work should have to be completed within 09 (NINE) months from the date of commencement as specified. Security deduction shall be made from the bill for the work as per rules of HMC.

The work mentioned here in shall be strictly entered under App. Monitoring System. Payment for mentioned work is to be processed only on satisfactory completion of work with submission of all 3 stages photographs (viz. Pre work, ongoing work & post work).

This work order is issued as per approval of the Tender Committee meeting Dated - 06/07/2024 & Commissioner app. Dated 11/07/2024.


Assistant Engineer
(Conservancy Department)
Howrah Municipal Corporation

Date: 19/07/2024

Memo No. 21/Cons./ (1-7)/24-25

- Copy forwarded for information & necessary action to:
- Hon'ble Chairman, H.M.C., Howrah Municipal Corporation.
- Commissioner, Howrah Municipal Corporation.
- Controller of Finance, Howrah Municipal Corporation.
- Secretary, Howrah Municipal Corporation.
- Chief Accountant, Howrah Municipal Corporation.
- Sh. Sanjay Naskar, Junior Engineer (H.I.T), Conservancy Department, Howrah Municipal Corporation.
- Office Copy.

G. S. SANTRA
 NOTARY
 SK. NAZRUL ISLAM
 Area Kolkata
 Regn.No. 447/19
 GOVT. OF WEST BENGAL

Assistant Engineer
(Conservancy Department)
Howrah Municipal Corporation

TYPED COPY

Memo No. 21/Com./24-25

Date: 19/07/2024

To,

G.S. Santra

(illegible)

Name of the work: Construction & renovation of drain with cover slab at (illegible) 2nd Lane, (illegible) Mukherjee Lane, Under Ward No. 21, H.M.C.

e-Tender No. 1824/Cons./23-24 dated: 05/03/2024 (SI No. (illegible))

Estimated Amount : (illegible)

Adm. Approval No. COF/AA/23-24/1319, Date: 09/01/2024

HMC GST No. 19AAALH0446HIZ9

PUROBIKSHAN SCHEME MONITORING SYSTEM NO. – CNV/086/24-25

Sir,

This is to inform you that HMC Authority has agreed to accept your offered price (Rs.) 19,56,072.00/- (including taxes which is AT PAR of the estimated amount (Rs.) 19,56,072.00/-

Specification and other details as specified in the tender document are to be followed strictly.

You are further directed to abide by the regulations, like providing safety equipments etc. as stipulated in the prohibition of employment as manual scavengers & three Rehabilitation Rules, 2013 & more particularly, in Chapter-II thereof, in execution of your work.

The Contract is to be performed within the provision of the latest rules & regulations of labour act in force.

Date of commencement should be reckoned as 20/07/2024 and work should have to be completed within 60 (Sixty) days from the date of commencement as specified. Security deduction shall be made from the bill for the work as per the rules of HMC.

The work mentioned herein shall be strictly entered under App. Monitoring System. Payment for the mentioned work to be processed only on satisfactory completion of work with submission of all 3 stages photograph (viz. Pre Work, ongoing work & post work).

This work order is issued as per approval of the Tender Committee Meeting dated -06/07/2024 & Commissioner approval dated 11/07/2024.

Sd/-
Assistant Engineer
(Conservancy Department)
Howrah Municipal Corporation

Memo No.-21/Cons./(1-7)/24-25,

Copy forwarded for information & necessary action to:

1. Hon'ble Chairman, B.O.A., Howrah Municipal Corporation.
2. Commissioner, Howrah Municipal Corporation.
3. Controller of Finance, Howrah Municipal Corporation.
4. Secretary, Howrah Municipal Corporation.
5. Chief Accountant, Howrah Municipal Corporation.
6. Sri Santu Naskar, Junior Engineering (H.I.T), Conservancy Department, Howrah Municipal Corporation.
7. Office Copy

TYPED COPY



-52-

Howrah Municipal Corporation

4, MAHATMA GANDHI ROAD, HOWRAH - 711101

Tel: (+91-33) 2638-3211-13, 2641-5218; Fax (+91-33) 2641-5218/2214

Website - <https://www.myhmc.in>

Conservancy Department

Memo No -54/ Cons./24-25

Date :-20.08.2024.

To,

M/s. Star Enterprise
8/8, Q Road Manashatala, Belgachia
Howrah, West Bengal-711105

Name of the work: Construction & renovation of drain with cover slab from Ichapur Balok Sangha to ECO Park & Dasnagar Arati Cotton Mill to Bharat Mata 2 No. under H.M.C, Ward No-49.

e-Tender ref. No. :-1824/Cons./23-24 Dated: - 05/03/2024. (Sl No10)

Estimated Amount:-₹ 27,31,784/-

Adm. Approval No: COE/AA/23-24/1192, Date: 01/12/2023.

HMC GST No. 19AAALH044611Z9.

PUROBIKSHAN SCHEME MONITORING SYSTEM NO - CNY/086/24-25.

Sir,

This is to inform that HMC Authority has agreed to accept your offered price (₹)26,72,231.00/-including taxes which is 2.18% Below of the estimated amount (₹)27,31,784.00/-

Specification and other details as specified in tender document are to be followed strictly.

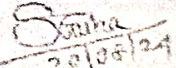
You are further directed to abide by regulations, like providing safety equipments etc. as stipulated in the prohibition of employment as manual scavengers & there Rehabilitation Rules, 2013 & more particularly, in Chapter -II thereof, in execution of your work.

The contract is to be performed within the provision of the latest rules & regulations of labour act in force.

Date of commencement should be reckoned as 21/08/2024 and work should have to be completed within 75 (seventy five) days from the date of commencement as specified. Security deduction shall be made from the bill for the work as per rules of HMC.

The work mentioned here in shall be strictly entered under App. Monitoring System. Payment for mentioned work to be processed only on satisfactory completion of work with submission of all 3 stages photographs (viz. Pre work, ongoing work & post work).

This work order is issued as per approval of the Tender Committee meeting Dated - 05/07/2024 & Commissioner approval Dated-11/07/2024.


Assistant Engineer
(Conservancy Department)
Howrah Municipal Corporation

Date: 12/08/2024.


Memo No -54/Cons./ (0-7)/24-25.

Copy forwarded for information & necessary action to:

- 1) Hon'ble Chairman, B.O.A, Howrah Municipal Corporation.
- 2) Commissioner, Howrah Municipal Corporation.
- 3) Controller of Finance, Howrah Municipal Corporation.
- 4) Secretary, Howrah Municipal Corporation.
- 5) Chief Accountant, Howrah Municipal Corporation.
- 6) Sri, Santu Naskar, Junior Engineer(H.I.T), Conservancy Department, Howrah Municipal Corporation.
- 7) Office Copy.

Santun Balok
6/9/24




Assistant Engineer
(Conservancy Department)
Howrah Municipal Corporation

Howrah Municipal Corporation

4, MAHATMA GANDHI ROAD, HOWRAH -711101
Tel: (91-33) 2638-3211-13, 2641-5218; Fax (+91-33)2641-5218/2214

Website - <https://www.myhmc.in>

Conservancy Department

Memo No -14/ Cons./24-25

Date :-06/06/2024.

To,
Z Star Construction
41/4, Tanti Para Lane,
Howrah-711104

Name of the work: Construction & renovation of drain with cover slab at 1) 18/8, Annadaprasad Banerjee Lane to 6, Bellilious Lane 2) 78, Aswini Kr. Mondal Lane to 1/11R bellilious lane 3) 40 Shri Kishanvakat Lane under ward no-21, H.M.C.
e-Tender ref. No. :-1565/Cons./23-24 Dated: - 22/01/2024.

Estimated Amount:-₹ 21,69,549/-

Adm. Approval No: COF/AA/23-24/1188, Date: 01/12/2023 (Sl.No.-5)

HMC GST No. 19AAALH0446H1Z9.

PUROBIKSHAN SCHEME MONITORING SYSTEM NO - CNV/063/24-25.

Sir,
This is to inform that HMC Authority has agreed to accept your offered price (₹)17,35,856.00/-including taxes which is 19.99% Below of the estimated amount (₹)21,69,549/-

Specification and other details as specified in tender document are to be followed strictly.
You are further directed to abide by regulations, like providing safety equipments etc. as stipulated in the prohibition of employment as manual scavengers & there Rehabilitation Rules, 2013 & more particularly, in Chapter -II thereof, in execution of your work.
The contract is to be performed within the provision of the latest rules & regulations of labour act in force.
Date of commencement should be reckoned as 07/06/2024 and work should have to be completed within 60 (sixty) days from the date of commencement as specified. Security deduction shall be made from the bill for the work as per rules of HMC.

The work mentioned here in shall be strictly entered under App. Monitoring System. Payment for mentioned work to be processed only on satisfactory completion of work with submission of all 3 stages photographs (viz. Pre work, ongoing work & post work).

This work order is issued as per approval of the Tender Committee meeting Dated - 24/04/2024 & Commissioner approval Dated-04/05/2024.

B/R- 2436/15 received- 8/5/24 - *Swaha*
06/06/24
Assistant Engineer
(Conservancy Department)
Howrah Municipal Corporation
Date: 06/06/2024.

Memo No -14 /Cons./ (1-7)/24-25.

Copy forwarded for information & necessary action to:-

- 1) Hon'ble Chairman, B.O.A, Howrah Municipal Corporation.
- 2) Commissioner, Howrah Municipal Corporation.
- 3) Controller of Finance, Howrah Municipal Corporation.
- 4) Secretary, Howrah Municipal Corporation.
- 5) Chief Accountant, Howrah Municipal Corporation.
- 6) Sri, Santu Naskar, Junieur Engineer(H.I.T), Conservancy Department, Howrah Municipal Corporation.
- 7) Office Copy.

Z STAR CONSTRUCTION



Swaha
06/06/24
Assistant Engineer
(Conservancy Department)
Howrah Municipal Corporation

-54-

Howrah Municipal Corporation

4, MAHATMA GANDHI ROAD, HOWRAH - 711101
 Tel: (91-33) 2638-3211-13, 2641-5218; Fax (+91-33)2641-5218/2214
 Website - <https://www.mvhmc.in>
 Conservancy Department

Date :-12.03.2024.

Memo No -49/ Cons./24-25

To,
 Sri Ramkrishna Engineering Works
 14/5, Sribas Dutta lane
 West Bengal, Howrah -711101

Name of the work: Construction, Renovation & re-sectioning of drain with cover slab from 12/79, Gopal Ghosh Lane (Near
 Laxmi Matel Works) to 12, Gopal Ghosh Lane under Ward No-6, H.M.C.

e-Tender ref. No. :-1824/Cons./23-24 Dated: - 05/03/2024. (SI No12)

Estimated Amount: ₹ 33,76,375/-

Adm. Approval No: COF/AA/23-24/1464, Date: 23/02/2024.

HMC GST No. 19AAML110446H1Z9.

PURROBIKSHAN SCHEME MONITORING SYSTEM NO - CNV/081/24-25.

Sir,

This is to inform that HMC Authority has agreed to accept your offered price (₹)33,76,375.00/-including taxes which is
 ATPAR of the estimated amount (₹)33,76,375.00/-

Specification and other details as specified in tender document are to be followed strictly.


You are further directed to abide by regulations, like providing safety equipments etc. as stipulated in the prohibition of
 employment as manual scavengers & there Rehabilitation Rules, 2013 & more particularly, in Chapter -II thereof, in execution
 of your work.

The contract is to be performed within the provision of the latest rules & regulations of labour act in force.

Date of commencement should be reckoned as 13/08/2024 and work should have to be completed within 75 (seventy five)
 days from the date of commencement as specified. Security deduction shall be made from the bill for the work as per rules of
 HMC.

The work mentioned here in shall be strictly entered under App. Monitoring System. Payment for mentioned work to be
 processed only on satisfactory completion of work with submission of all 3 stages photographs (viz. Pre work, ongoing work &
 post work).

This work order is issued as per approval of the Tender Committee meeting Dated - 06/07/2024 & Commissioner approval
 Dated-11/07/2024.


 Assistant Engineer
 (Conservancy Department)
 Howrah Municipal Corporation


Date: 12/03/2024.


Memo No -49/Cons./ (1-7)/24-25.

Copy forwarded for information & necessary action to:-

- 1) Hon'ble Chairman, B.O.A, Howrah Municipal Corporation.
- 2) Commissioner, Howrah Municipal Corporation.
- 3) Controller of Finance, Howrah Municipal Corporation.
- 4) Secretary, Howrah Municipal Corporation.
- 5) Chief Accountant, Howrah Municipal Corporation.
- 6) Sri, Santu Naskar, Junour Engineer(H.I.T), Conservancy Department, Howrah Municipal Corporation.
- 7) Office Copy.




 Assistant Engineer
 (Conservancy Department)
 Howrah Municipal Corporation


 12/3/24

- 55 -

Howrah Municipal Corporation

4, MAHATMA GANDHI ROAD, HOWRAH - 711101

Tel : (91-33) 2639-3211-13, 2641-5218; Fax : (91-33) 2641-5218/2214

Website - <https://www.myhmc.in>

Conservancy Department

Memo No -25 / Cons./24-25

Date :-19/07 /2024.

To,
M/s. C.R Engineering Company
29/1, Ramji Hazra Lane,
Howrah, -711001, West Bengal

Name of the work: Renovation of drain with cover slab from (i) 5, Nidhiram Majhi Lane to 17, Swami Vivekananda Road (ii) 153/5, Swami Vivekananda Road to 13/3, Swami Vivekananda Road (iii) 13/3, Kasundia Road to 7/1, Ram Ballav Das Lane (iv) 7/1, Ram Ballav Das Lane to 251/2, Netaji Subhas Road, under, H.M.C, ward no-26.

e-Tender ref. No. :-1824/Cons./23-24 Dated: - 05/03/2024.

Estimated Amount: ₹ 17,51,250/-

Adm. Approval No: COE/AA/23-24/1189, Date: 01/12/2023 (Sl.No.-6)

HMC GST No. 19AAALH0446H1Z9.

EUROBIKSHAN SCHEME MONITORING SYSTEM NO. - CNV/072 /24-25.

Sir,

This is to inform that HMC Authority has agreed to accept your offered price (₹)15,76,125.00/- including taxes which is 10.00% Below of the estimated amount (₹)17,51,250/-

Specification and other details as specified in tender document are to be followed strictly.

You are further directed to abide by regulations, like providing safety equipments etc. as stipulated in the prohibition of employment as manual scavengers & there Rehabilitation Rules, 2013 & more particularly, in Chapter -II thereof, in execution of your work.

The contract is to be performed within the provision of the latest rules & regulations of labour act in force.

Date of commencement should be reckoned as 20/07/2024 and work should have to be completed within 60 (sixty) days from the date of commencement as specified. Security deduction shall be made from the bill for the work as per rules of HMC.

The work mentioned here in shall be strictly entered under App. Monitoring System. Payment for mentioned work to be processed only on satisfactory completion of work with submission of all 3 stages photographs (viz. Pre work, ongoing work & post work).

This work order is issued as per approval of the Tender Committee meeting Dated -- 06/07/2024 & Commissioner Approval Dated-11/07/2024.

S. Ghosh
19/07/24

Assistant Engineer
(Conservancy Department)
Howrah Municipal Corporation
Date: 19/07/2024.

Memo No -25 / Cons. / (1-7) /24-25.

Copy forwarded for information & necessary action to:-

- 1) Hon'ble Chairman, B.O.A, Howrah Municipal Corporation.
- 2) Commissioner, Howrah Municipal Corporation.
- 3) Controller of Finance, Howrah Municipal Corporation.
- 4) Secretary, Howrah Municipal Corporation.
- 5) Chief Accountant, Howrah Municipal Corporation.
- 6) Sr. Sanit Naskar, Junior Engineer (H.I.T), Conservancy Department, Howrah Municipal Corporation.
- 7) Office Copy



S. Ghosh
19/07/24

Assistant Engineer
(Conservancy Department)
Howrah Municipal Corporation

-56-



Howrah Municipal Corporation

4, MAHATMA GANDHI ROAD, HOWRAH -711101
Tel: (+91-33) 2638-3211-13, 2641-5218; Fax (+91-33) 2641-3219/2214
Website - <https://www.mvhmc.in>
Conservancy Department

Memo No -27 / Cons/24-25

Date :-19/07/2024.

To,
Somanoni Enterprise,
34 A/2, Sri Arabinda Road,
West Bengal, Howrah, -711106

Nature of the work: Renovation of drain with cover slab along with insertion of manhole cover at (i) 1-2 Uttam Ghosh Lane near F-Block, coming to 32L G.T. Road(N) (ii) 5L Arabinda Road to 125, G.T. Road (near Saldia Post Office)(iii) 59/3, 3a Arambid Road to 128 G.T. Road, under H.M.C. ward nos-6,11,12 & 5.
Reference No: 1826/Cons./23-24 Dated: -05/03/2024(Sl. No-2).
Estimated Amount: ₹ 9,06,578/-
Adm. Approval No: COF/AA/23-24/1463, Date: 23/02/2024.
FMC/EST No. 193AALH0446H129.
EUROBIKSHAN SCHEME MONITORING SYSTEM NO - CNY/07/24-25.


This is to inform that HMC Authority has agreed to accept your offered price (₹)9,06,578.00/-including taxes which is AT PAR on the estimated amount (₹)9,06,578/-

Specification and other details as specified in tender document are to be followed strictly. You are further directed to abide by regulations, like providing safety equipments etc. as stipulated in the prohibition of employment of manual scavengers & their Rehabilitation Rules, 2013 & more particularly, in Chapter -II thereof. In execution of this work.

The contract is to be performed within the provision of the latest rules & regulations of labour act in force. Date of commencement should be reckoned as 20/07/2024 and work should have to be completed within 50 (Thirty) days from the date of commencement as specified. Security deduction shall be made from the bill for the work as per rules of HMC.

The work mentioned here in shall be strictly entered under App. Monitoring System. Payment for mentioned work to be processed only on satisfactory completion of work with submission of all 3 stages photographs (viz. Pre work, ongoing work & post work).

This work order is issued as per approval of the Tender Committee meeting Dated - 21/06/2024 & Committee approval Dated-06/07/2024.



Assistant Engineer
(Conservancy Department)
Howrah Municipal Corporation
Date: 19/07/2024.

Memo No-27/Cons./24-25.

- Copy forwarded for information & necessary action to:-
- 1) Executive Engineer, B.O.A, Howrah Municipal Corporation.
- 2) Commissioner, Howrah Municipal Corporation.
- 3) Controller of Finance, Howrah Municipal Corporation.
- 4) Secretary, Howrah Municipal Corporation.
- 5) Chief Accountant, Howrah Municipal Corporation.
- 6) Mr. Manoj Debnath, Junior Engineer (H.I.T), Conservancy Department, Howrah Municipal Corporation.
- 7) DDO's Office.

Received
S. Mahanta




Assistant Engineer
(Conservancy Department)
Howrah Municipal Corporation

-56A-

Memo No. 27/Com./24-25

Date: 19/07/2024

To,
Sonamoni Enterprise
(illegible)
West Bengal, Howrah – 711106

Name of the work: Construction & renovation of drain with cover slab at (illegible) 2nd Lane, (illegible) Mukherjee Lane, Under Ward No. 21, H.M.C.
e-Tender No. 1824/Cons./23-24 dated: 05/03/2024 (SI No. (illegible))

Estimated Amount : (illegible)

Adm. Approval No. COF/AA/23-24/1319, Date: 09/01/2024

HMC GST No. 19AAALH0446HIZ9

PUROBIKSHAN SCHEME MONITORING SYSTEM NO. – CNV/086/24-25

Sir,

This is to inform you that HMC Authority has agreed to accept your offered price (Rs.) (illegible) (including taxes which is AT PAR of the estimated amount (Rs.) (illegible))-

Specification and other details as specified in the tender document are to be followed strictly.

You are further directed to abide by the regulations, like providing safety equipments etc. as stipulated in the prohibition of employment as manual scavengers & three Rehabilitation Rules, 2013 & more particularly, in Chapter-II thereof, in execution of your work.

The Contract is to be performed within the provision of the latest rules & regulations of labour act in force.

Date of commencement should be reckoned as 20/07/2024 and work should have to be completed within 30 (Thirty) days from the date of commencement as specified. Security deduction shall be made from the bill for the work as per the rules of HMC.

The work mentioned herein shall be strictly entered under App. Monitoring System. Payment for the mentioned work to be processed only on satisfactory completion of work with submission of all 3 stages photograph (viz. Pre Work, ongoing work & post work).

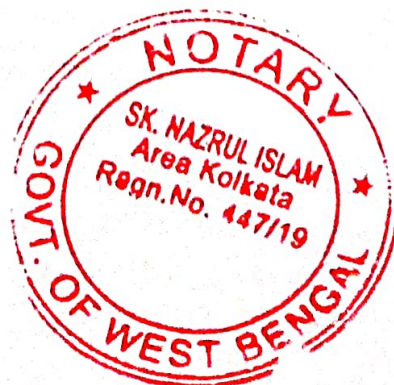
This work order is issued as per approval of the Tender Committee Meeting dated -06/07/2024 & Commissioner approval dated 06/07/2024.

Sd/-
Assistant Engineer
(Conservancy Department)
Howrah Municipal Corporation

Memo No.- (illegible)/Cons./1-7/24-25,

Copy forwarded for information & necessary action to:

1. Hon'ble Chairman, B.O.A., Howrah Municipal Corporation.
2. Commissioner, Howrah Municipal Corporation.
3. Controller of Finance, Howrah Municipal Corporation.
4. Secretary, Howrah Municipal Corporation.
5. Chief Accountant, Howrah Municipal Corporation.
6. Sri Santu Naskar, Junior Engineering (H.I.T), Conservancy Department, Howrah Municipal Corporation.
7. Office Copy





- 56B -

Howrah Municipal Corporation

4, MAHATMA GANDHI ROAD, HOWRAH -711101
Tel : (91-33) 2638-3211-13, 2641-5218: Fax (+91-33)2641-5218/2214

Website - <https://www.myhmc.in>
Conservancy Department

Memo No -26 / Cons./24-25

Date :-19 /07/2024.

To,
Jai Bajrang Enterprise
22/1, Hriday Krishna Banerjee 1st Bye Lane,
Howrah, West Bengal-711101

Name of the work: Construction & renovation of drain with cover slab at (1) 53/1,G.T Road (south) near Maalaxmi Hotel & restaurants to 18, Bon Behari Bose road ,(2)11, Narasingha Bose Lane to 9, Narasingha Bose Lane (3) 27, Narasingha Bose Lane to 26/6, Narasingha Bose Lane, (4) 36, Narasingha Bose Lane to 35,Narasingha Bose Lane Under Ward no. 30, H.M.C.

e-Tender ref. No. :-1824/Cons./23-24 Dated: - 05/03/2024. (SI No-7)

Estimated Amount:-₹ 22,43,851/-

Adm. Approval No: COF/AA/23-24/1318, Date: 09/01/2024

HMC GST No. 19AAALH0446H1Z9.

PUROBIKSHAN SCHEME MONITORING SYSTEM NO - CNV/073 /24-25.

Sir,

This is to inform that HMC Authority has agreed to accept your offered price (₹)22,21,412.00/-including taxes which is 1% below of the estimated amount (₹)22,43,851.00/-

Specification and other details as specified in tender document are to be followed strictly.

You are further directed to abide by regulations, like providing safety equipments etc. as stipulated in the prohibition of employment as manual scavengers & there Rehabilitation Rules, 2013 & more particularly, in Chapter –II thereof, in execution of your work.

The contract is to be performed within the provision of the latest rules & regulations of labour act in force.

Date of commencement should be reckoned as 20/07/2024 and work should have to be completed within 75 (seventy five) days from the date of commencement as specified. Security deduction shall be made from the bill for the work as per rules of HMC.

The work mentioned here in shall be strictly entered under App. Monitoring System. Payment for mentioned work to be processed only on satisfactory completion of work with submission of all 3 stages photographs (viz. Pre work, ongoing work & post work).

This work order is issued as per approval of the Tender Committee meeting Dated – 06/07/2024 & Commissioner approval Dated-11/07/2024.

Druma
19/07/24

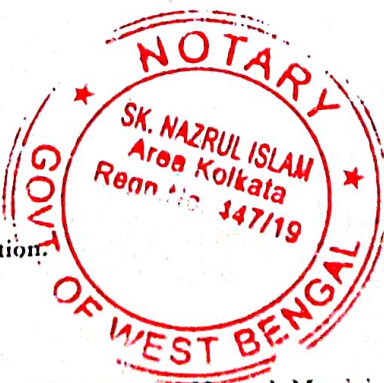
Assistant Engineer
(Conservancy Department)
Howrah Municipal Corporation

Date: 19/07/2024.

Memo No -26/Cons./ (1-7)/24-25.

Copy forwarded for information & necessary action to:-

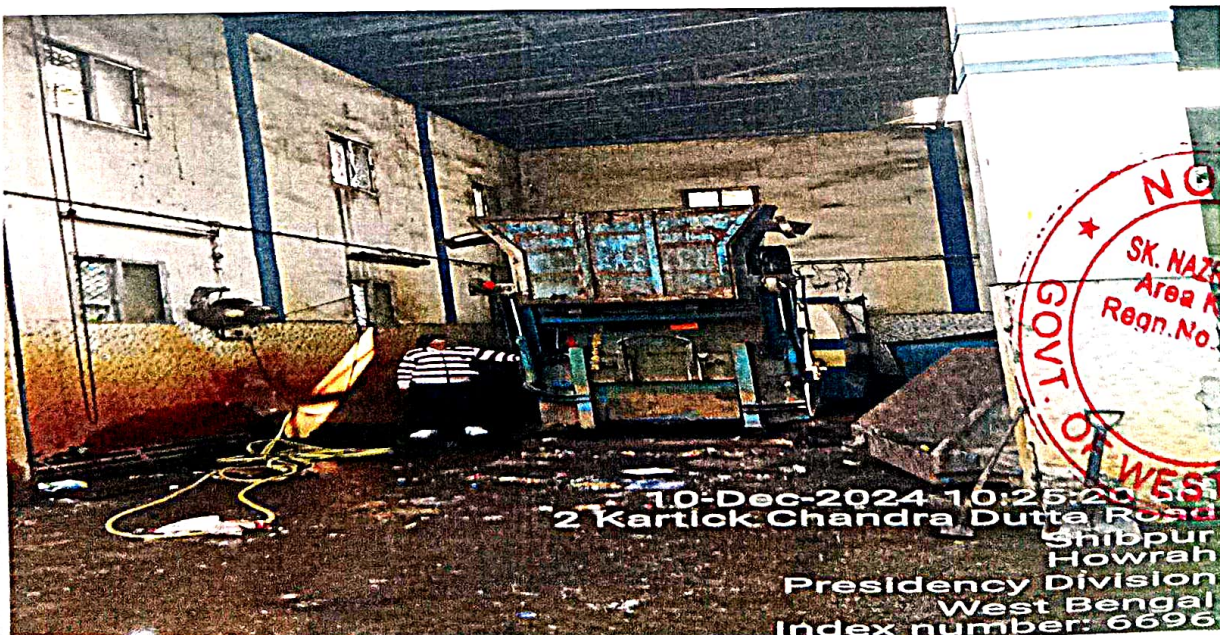
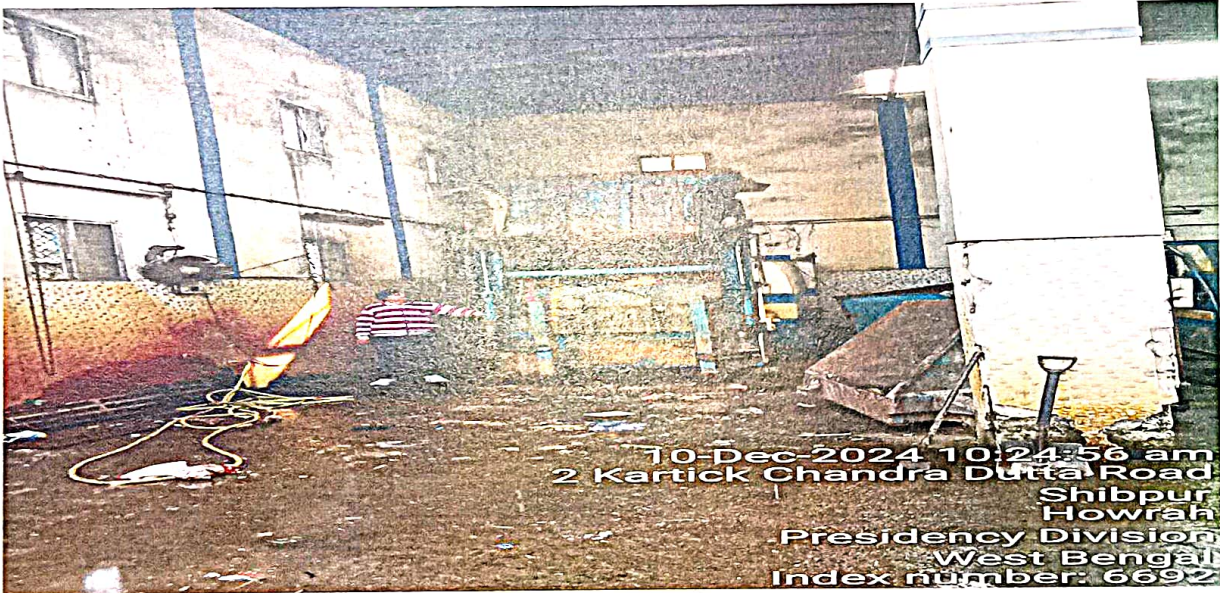
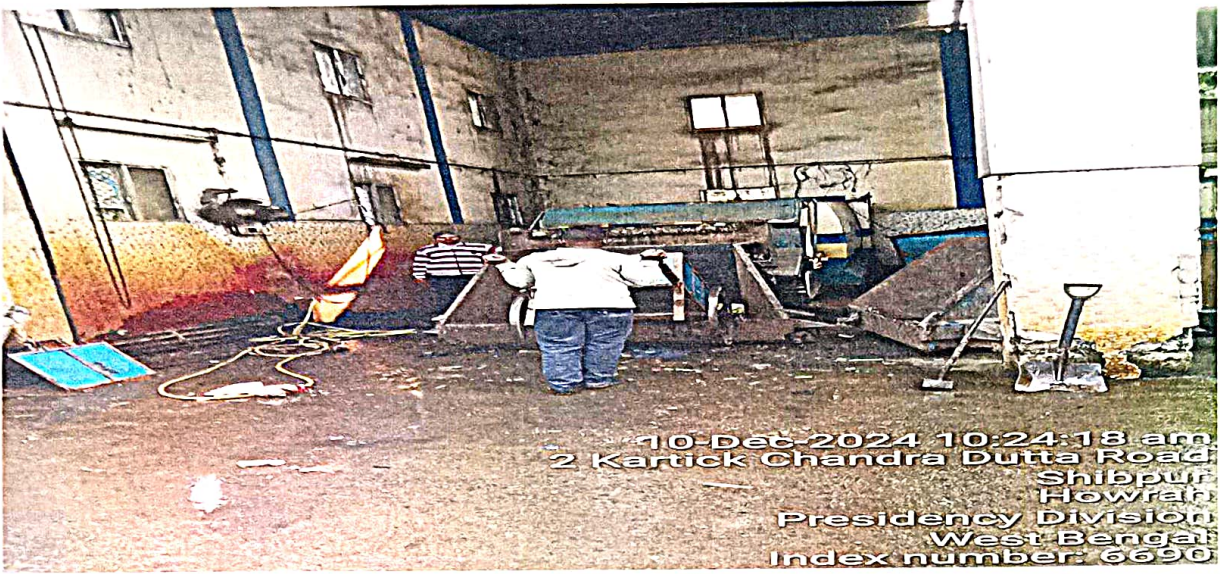
- 1) Hon'ble Chairman, B.O.A, Howrah Municipal Corporation.
- 2) Commissioner, Howrah Municipal Corporation.
- 3) Controller of Finance, Howrah Municipal Corporation.
- 4) Secretary, Howrah Municipal Corporation.
- 5) Chief Accountant, Howrah Municipal Corporation.
- 6) Sri, Santu Naskar , Junior Engineer(H.I.T), Conservancy Department, Howrah Municipal Corporation.
- 7) Office Copy.

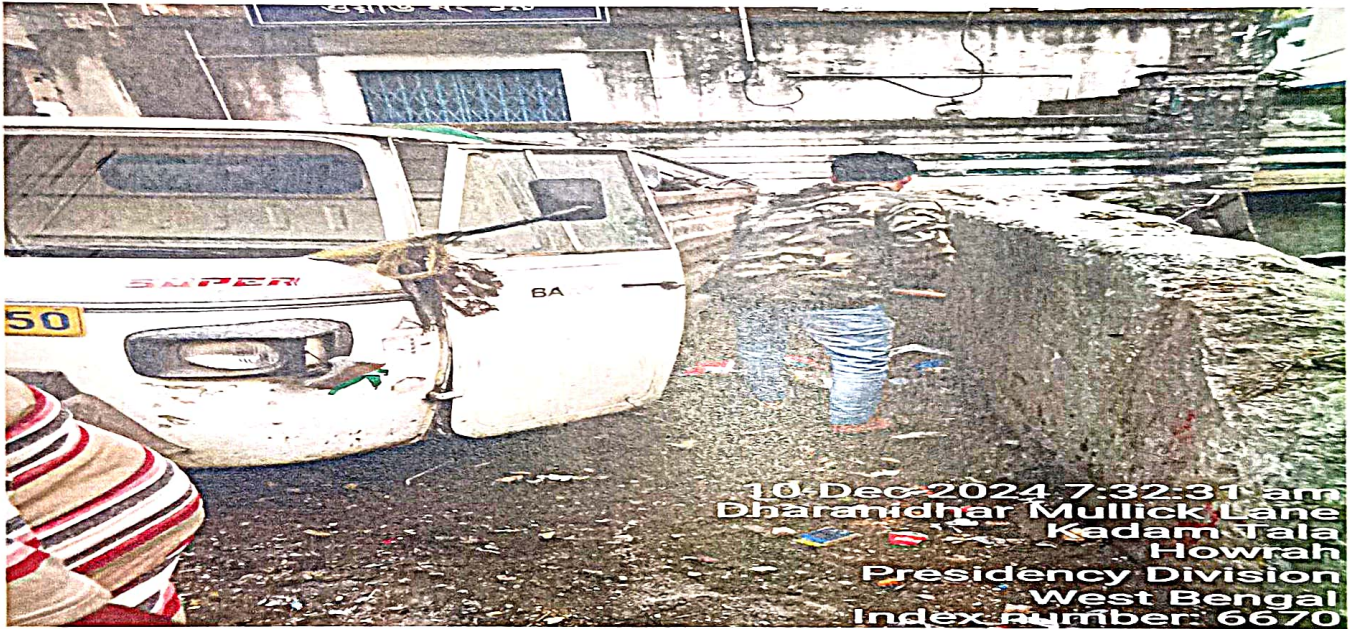


Druma
19/07/24

Assistant Engineer
(Conservancy Department)
Howrah Municipal Corporation

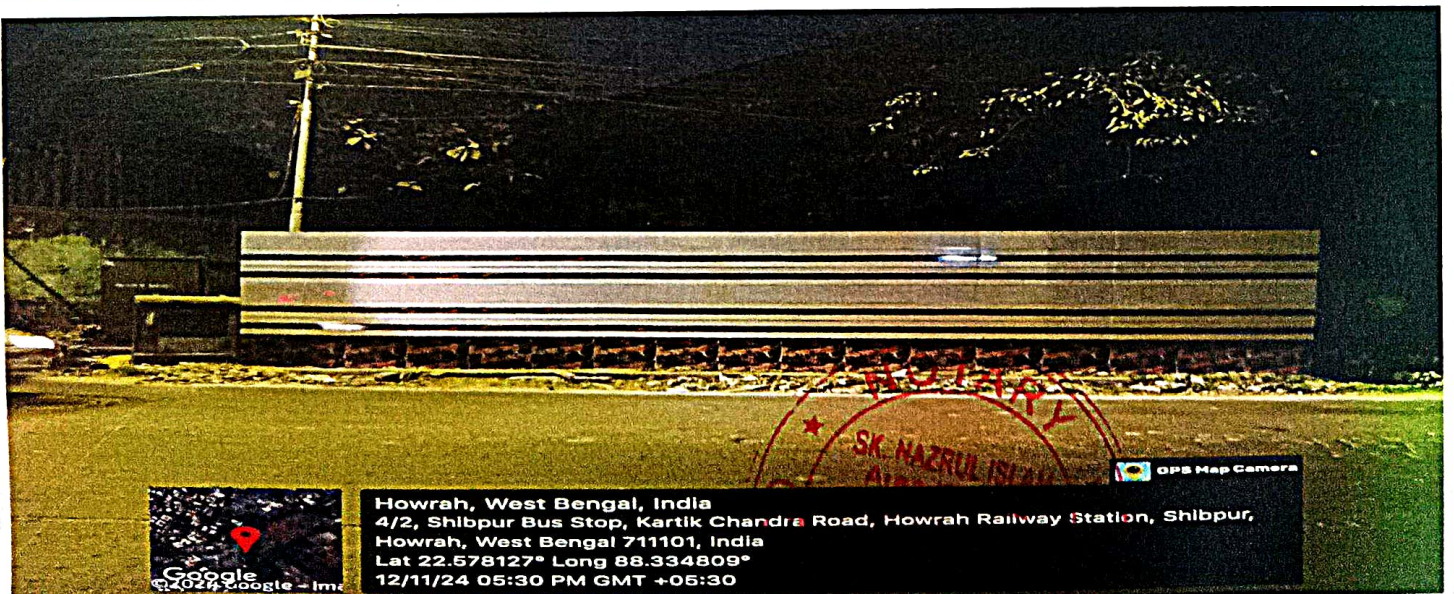
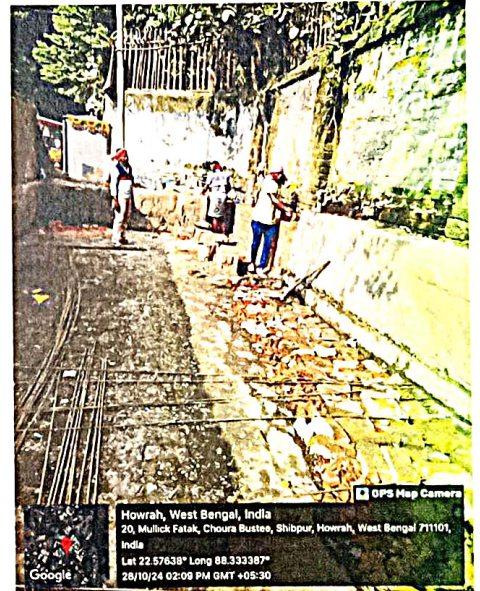
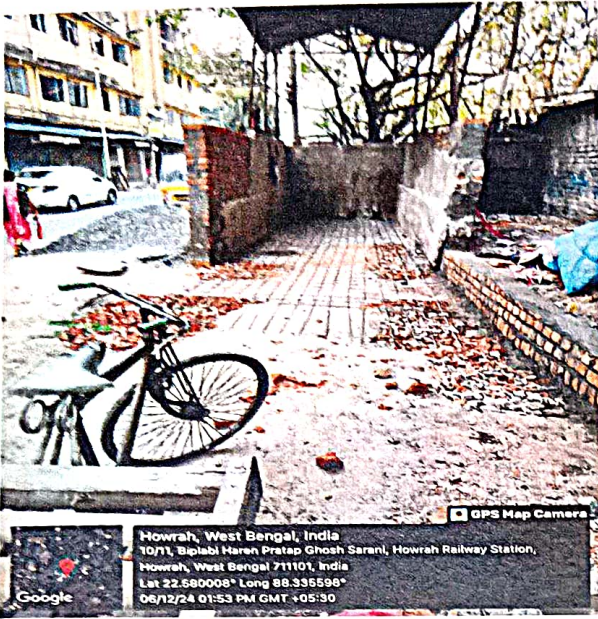
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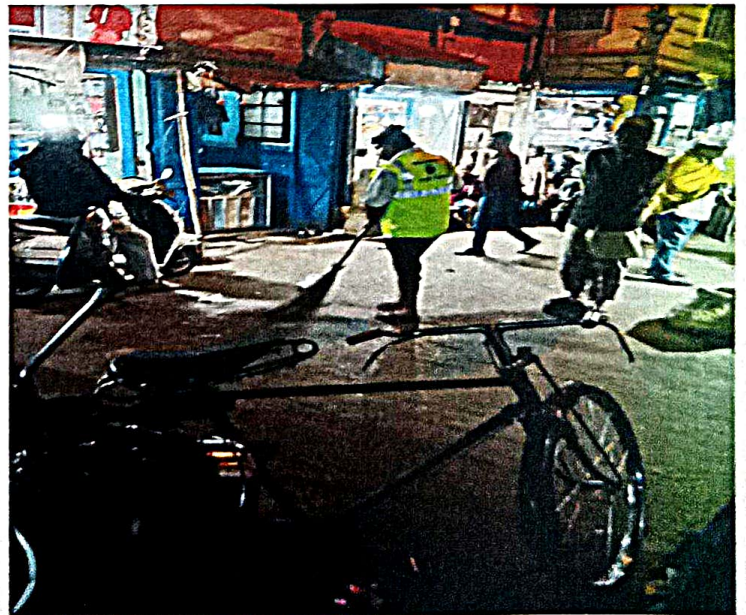
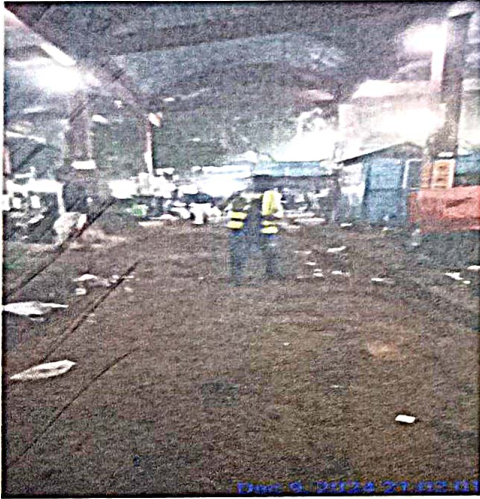


WEST OF WEST BENGAL

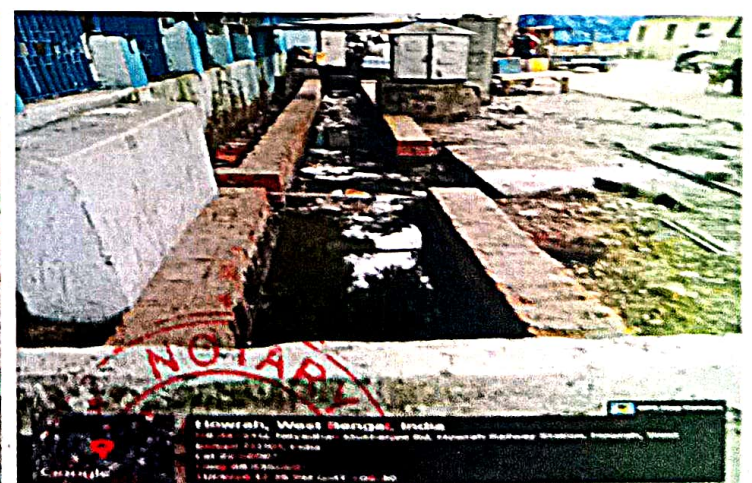
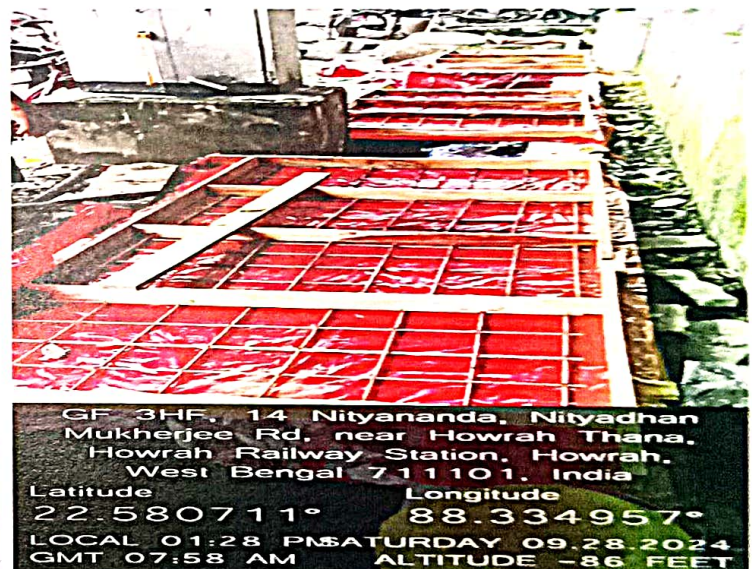
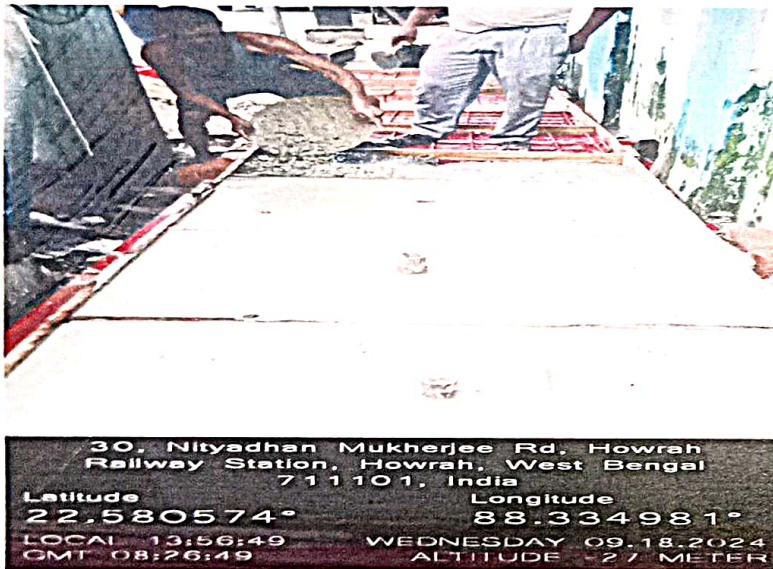
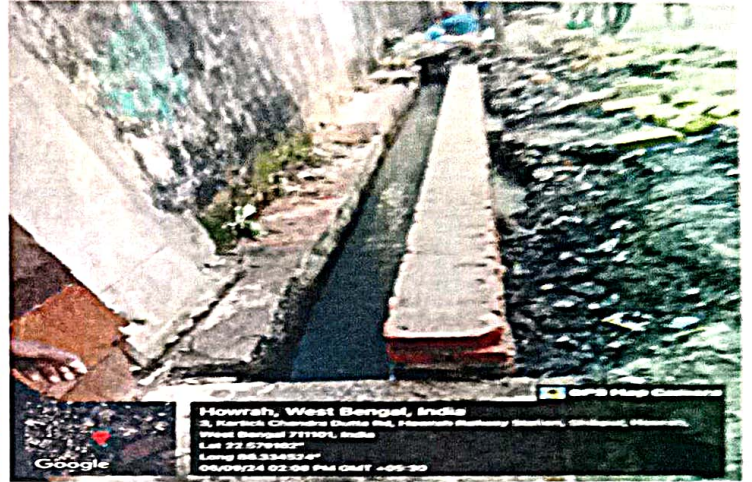
-59-



Night service



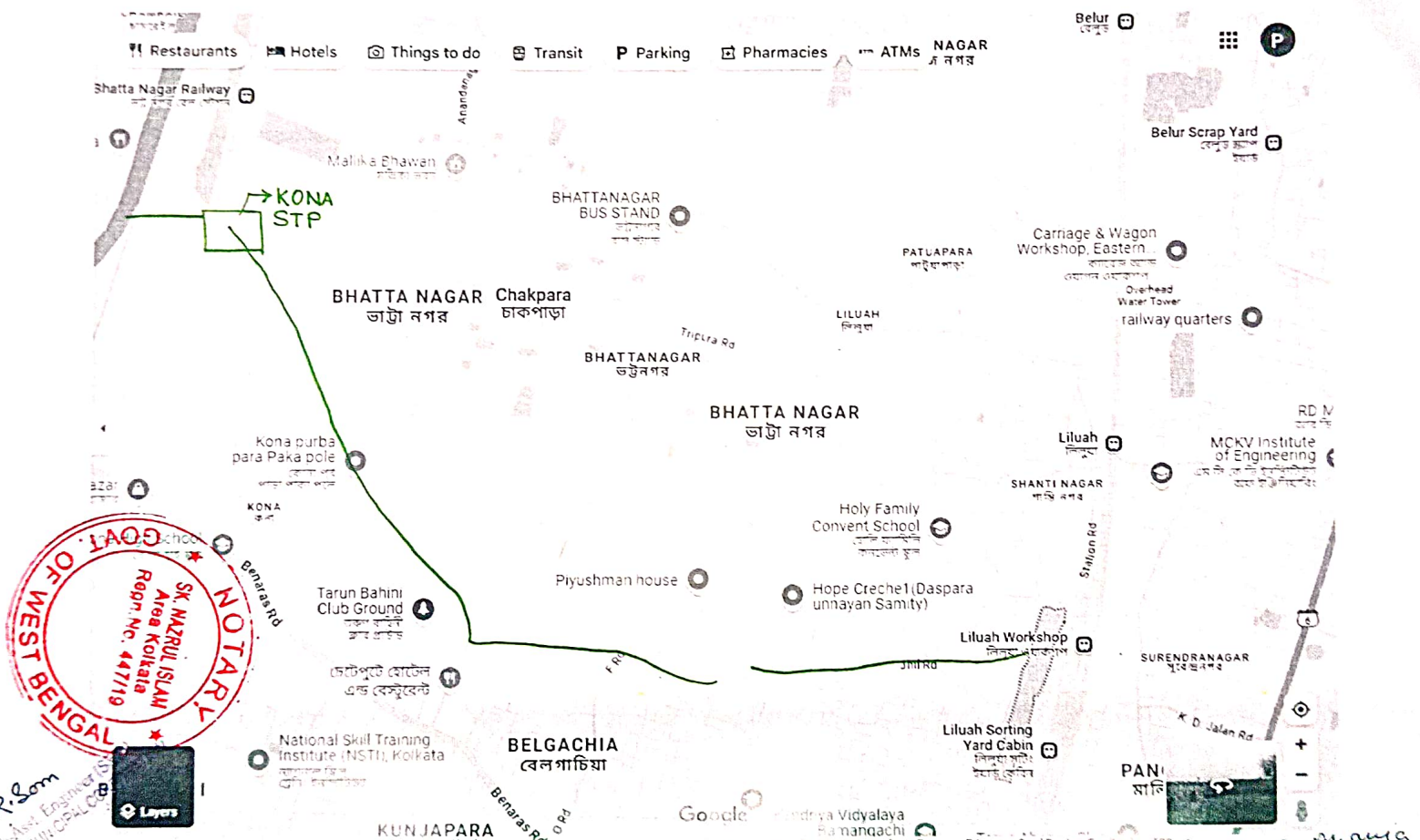
Area Kolkata
Regn.No. 447/19
GOVT. OF WEST BENGAL



NOTAR
 GOVT. OF WEST BENGAL
 No. 447/19

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Letter 'F'



GOVT. OF WEST BENGAL
 SK. MAZRUI ISLAM
 Area Kolkata
 Regn. No. 447119
 NOTARY

Waste water from Rani Theel via Oxidation Pond and Pacha Khal is treated in Kona STP and discharged into Br.III to River Hooghly.

P. Manjaya
 12.12.2017
 Executive Engineer (D & S)
 CORPORATION